

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 70/2024**

IN THE MATTER OF:

DEEPA JOSHI

...APPLICANT(s)

VERSUS

STATE OF UTTAR PRADESH

...RESPONDENT(s)

INDEX

S. NO.	PARTICULARS	PAGE NO.
1.	SUPPLEMENTARY AFFIDAVIT ON BEHALF OF EXECUTIVE OFFICER, NAGAR PALIKA PARISHAD, KHODA	
2.	THE AGREEMENT EXECUTED BETWEEN THE NAGAR PALIKA AND THE M/S BRIJ ENTERPRISES IS ANNEXED HEREIN AND MARKED AS ANNEXURE 1.	
3.	THE DETAILS OF THE VEHICLES OPERATING ARE ANNEXED HERewith AND MARKED AS ANNEXURE 2.	
4.	A COPY OF DETAILS OF CONTRACTED WTE PLANTS AND LEASE AGREEMENT EXECUTED WITH THE FARMERS IS ANNEXED HEREIN AND MARKED AS ANNEXURE 3.	
5.	A COPY OF REPORT BY THE IIT, DELHI IS ANNEXED HERewith AND MARKED AS ANNEXURE 4.	
6.	THE REPORT OF INSPECTION BY ARYA SURVEYOR IS ANNEXED HERewith AND MARKED AS ANNEXURE 5.	
7.	THE WORK ORDER AND AGREEMENT EXECUTED WITH ROLLZ INDIA IS ANNEXED HERewith AND MARKED AS ANNEXURE 6.	

8.	THE REPORT BY BRIJ ENTERPRISES OF THE WASTE PROCESSES AND PHOTOGRAPHS OF THE WASTE BEING CLEARED FROM THE SITE IS ANNEXED HEREWITH AND MARKED AS ANNEXURE 7.	
9.	THE DETAILS OF TOTAL WEIGHT OF WASTE COLLECTED AND THE DETAILS OF THEIR WTE PLANT IS ANNEXED HEREWITH AND MARKED AS ANNEXURE 8.	
10.	A COPY OF WORK ORDER ISSUED TO BRIJ ENTERPRISES IS ANNEXED HEREWITH AND MARKED AS ANNEXURE 9.	
11.	THE DETAILS OF WASTE COLLECTED FROM 16.11.2024 TO 20.11.2024 AND DETAILS OF VEHICLES ALLOTTED FOR WASTE COLLECTION IS ANNEXED HEREWITH AND MARKED AS ANNEXURE 10.	
12.	THE LETTER BY BRIJ ENTERPRISES IS ANNEXED HEREWITH AND MARKED AS ANNEXURE 11.	
13.	THE DETAILS OF THE 90 TPD WASTE PROCESSING FACILITY IS ANNEXED HEREWITH AND MARKED AS ANNEXURE 12.	

THROUGH

RAHUL KHURANA
COUNSEL FOR NAGAR PALIKA
NATIONAL GREEN TRIBUNAL, NEW DELHI

DATE: 27/11/2024

PLACE: Khoda



**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 70/2024**

IN THE MATTER OF:

DEEPKA JOSHI

...APPLICANT(s)

VERSUS

STATE OF UTTAR PRADESH

...RESPONDENT(s)

**SUPPLEMENTARY AFFIDAVIT ON BEHALF OF EXECUTIVE
OFFICER, NAGAR PALIKA PARISHAD, KHODA**

I, Abhishek Kumar aged about 51 years, S/o Shri Paras Nath, posted as Executive Officer, Nagar Palika, Khoda, do hereby solemnly affirm and state as under:

1. That I, Abhishek Kumar, Executive Officer, Nagar Palika, Khoda, am fully conversant with the facts of the case and am competent and authorized to swear the present Affidavit.
2. That the present matter pertains to the illegal and unauthorised dumping of garbage in residential area by the Nagar Palika, Khoda. The non- handling and unauthorised dumping of waste in a residential area is in violation of Solid Waste Management Rules, 2016. Furthermore, the aforesaid act is causing damage to environment as also health hazards to local people.
3. That with regards to the collection of legacy waste in the residential area of Khoda Makkanpur, Ghaziabad, prompt and efficient steps are being



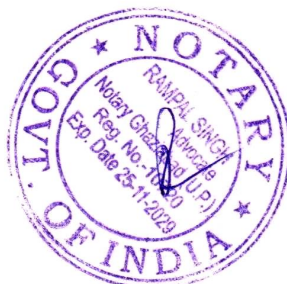
taken by the Nagar Palika, Khoda to address the problem of the legacy waste and resolve it. The Nagar Palika has taken appropriate and productive steps to clear the legacy waste collected in the residential area of Khoda.

4. That the Nagar Palika has executed an agreement dated 23.10.2024 with M/s Brij Enterprises having office at 136- B, Anand Industrial Estate, Mohan Nagar, Ghaziabad. As per the agreement executed between the Nagar Palika and Brij Enterprises, the enterprises has been given the duty to collect the legacy waste from the residential area of Khoda and further take it to a treatment plant, wherein, the legacy waste is to be treated in a proper method, as per the rules provided by the Ministry of Environment, Forest and Climate Change (MoEFCC) through the Municipal Solid Waste (Management and Handling) Rules, 2016.

The agreement executed between the Nagar Palika and the M/s Brij Enterprises is annexed herein and marked as **ANNEXURE 1**.

5. That Brij Enterprises, subsequent to the execution of the agreement, has started collecting legacy waste from the site in question from 24.10.2024. The legacy waste is collected at night time by the 22 vehicles allotted for the transportation of the waste to the processing site of the Brij Enterprises situated at Khasara No. 502 and 503, Village Nahal, Ghaziabad, Uttar Pradesh. It is pertinent to mention that the processing site is surrounded by boundaries on all sides and there is no residential area, hospitals or colleges in the vicinity.

The details of the vehicles operating are annexed herewith and marked as **ANNEXURE 2**.



6. That thereafter, the waste brought to the processing unit is treated through bioremediation. The process of bioremediation involves the spraying of the bio culture chemical on the waste. The waste is segregated into Refuse-Derived Fuel (RDF) and compost. It is submitted that the RDF is subsequently sent to Waste-to-Energy (WTE) Plants, with which Brij Enterprises has executed contracts. Furthermore, the compost is sent to farmers for use as agreements have been executed

A copy of details of contracted WTE Plants and lease agreement executed with the farmers is annexed herein and marked as **ANNEXURE 3.**

7. That it is further submitted that the processing of the waste is executed using the Trammel. The capacity of the machine to process the waste is 300 MT/ 10 hr. The capacity of the Trammel machine has been verified by IIT, Delhi. The Trammel is operated for 16 hr/ day during which approximately 450 MT waste is processed.

A copy of report by the IIT, Delhi is annexed herewith and marked as **ANNEXURE 4.**

8. That it is submitted before this Hon'ble Tribunal that, as per a topographical contour survey of the MSW Waste conducted by Arya Surveyor dated 15.10.2024, the total legacy waste collected in the residential area of Khoda is total of 72009.300 MT which is currently being collected and sent for treatment by Brij Enterprises at the Waste to Energy Plant.

The report of inspection by Arya Surveyor is annexed herewith and marked as **ANNEXURE 5.**



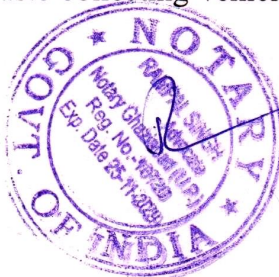
9. That it is humbly submitted that the processing of legacy waste has been started by the Brij Enterprises on the directions from the Nagar Palika. The agreement of processing of legacy waste was given to Rollz India prior to Brij Enterprises. The work order for Rollz India was issued by the Nagar Palika on 29.02.2024. However , Rolls Enterprises could not complete the responsibility in desired manner and stipulated time line.

The work order and agreement executed with Rollz India is annexed herewith and marked as **ANNEXURE 6.**

10. That it is respectfully submitted that the collection, transportation and processing of the legacy waste at present is being carried out by Brij Enterprises swiftly and diligently. In the span of approximately one month i.e. from 24.10.2024 till 20.11.2024 total of 16588.7 MT of legacy waste has been processed/ cleared by Brij Enterprises from Khoda Municipal Council. Furthermore, the Nagar Palika is making consistent efforts to expedite the clearance of the waste.

The report by Brij Enterprises of the waste processes and photographs of the waste being cleared from the site is annexed herewith and marked as **ANNEXURE 7.**

11. That with regards to the fresh waste being generated, from 14.09.2024 till 15.11.2024 the collection of fresh waste was being carried out by Rollz India. The waste collected by Rollz India from 14.09.2024 to 18.10.2024 had total weight of 3856.380 MT in a total 374 trips, from 19.10.2024 to 31.10.2024 total weight of waste collected was 1366 MT in total of 133 trips made by the waste collecting vehicles. Additionally, total 1576 MT



fresh waste was collected in 153 trips during 1.11.2024 to 15.11.2024. Therefore, it is submitted that the total collection of fresh waste by Rollz India from 14.09.2024 till 15.11.2024 (63 days) was 6798.45 MT, total trips made by vehicles for transportation during the aforesaid period was total of 660 trips. The fresh waste collected was being treated at Bahadarpur Waste to Energy (WTE) Plant.

The details of total weight of waste collected and the details of their WTE Plant is annexed herewith and marked as **ANNEXURE 8**.

12. That it is submitted before this Hon'ble Tribunal that Brij Enterprises has been assigned responsibility of disposal of legacy waste w.e.f. 23.10.2024 which is being performed by them earnestly. In addition to that, a request was made by Brij Enterprises with regards to collection of fresh waste being generated in Kohda. In view of the work being executed by the agency, the request was considered by the Nagar Palika, and subsequently, after serious consideration of the proposal, a work order dated 13.11.2024 was issued by the Nagar Palika for Brij Enterprises for collection of fresh waste from Khoda.

A copy of work order issued to Brij Enterprises is annexed herewith and marked as **ANNEXURE 9**.

13. That subsequent to issuance of work order, the collection of fresh waste at present is being carried out by Brij Enterprises. The collection of fresh MSW is being carried out at their Dasna Vill- Nahal Plant from 16.11.2024. The total fresh waste collected from 16.11.2024 to 20.11.2024 is a total of 514.315 MT, which was collected in total of 37 trips made by 8 vehicles during the day.



The details of waste collected from 16.11.2024 to 20.11.2024 and details of vehicles allotted for waste collection is annexed herewith and marked as **ANNEXURE 10.**

14. That it is humbly submitted before this Hon'ble Tribunal that the fresh waste generated per day is approximately 105.17 MT (also mentioned in the response filed by the UPPCB at page 70 of the Judicial Record). The fresh waste generated is being treated by Brij Enterprises on a daily basis at their waste processing plant. Additionally, it is pertinent to mention that the fresh waste is being collected by the agency during the day time using 8 vehicles, and the transportation of legacy waste from the dumping site is being done during the night time by 22 vehicles

15. That it is submitted before the Hon'ble Tribunal that as per the letter dated 26.11.2024 sent by Brij Enterprises to the Nagar Palika, the clearance, treatment and proper disposal of the 72009.300 MT legacy waste is expected to be concluded by 31st January, 2025.

The letter by Brij Enterprises is annexed herewith and marked as **ANNEXURE 11.**

16. That it is germane to mention here that the Nagar Palika, Khoda has taken further steps to expedite the treatment of MSW in an Instantaneous manner. The Nagar Palika has proposed to establish their own Waste to Energy (WTE) Plant with the capacity of 90 TPD, further anticipated to extend. The DPR for the same has been prepared, and the tender has also been issued for setting up of 90 TPD solid waste processing facility.



The details of the 90 TPD waste processing facility is annexed herewith and marked as ANNEXURE 12.

17. That it is respectfully submitted before the Hon'ble Tribunal that the treatment of legacy and fresh MSW is being taken with utmost seriousness by the Nagar Palika, Khoda. The reports for the collection and treatment of MSW is being taken by the Nagar Palika on a regular basis so as to clear out the legacy waste at the earliest feasible time.

18. Hence, the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal.

19. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.



DEPONENT

VERIFICATION

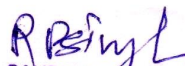
Verified at Abhishek Kumar ^{Khoda} on this 27 day of November, 2024, that the contents of the above affidavit from paragraphs 1 to 19 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.


DEPONENT



 27/11/2024
Sd/- Abhishek Kumar
Identified by Shri Rampal Singh
Presented at Ghaziabad
of this document
I have said
that he understands
/Affidavit
explained to him

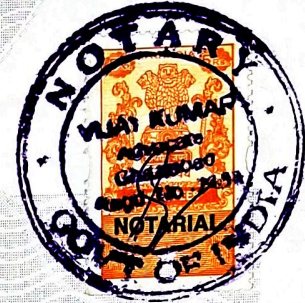
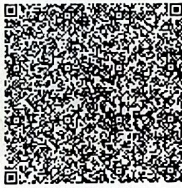
27 NOV 2024


RAMPAL SINGH, ADVOCATE
NOTARY, GHAZIABAD



सत्यमेव जयते

Certificate No. : IN-UP33409102941299W ₹100
 Certificate Issued Date : 22-Oct-2024 06:10 PM
 Account Reference : NEWIMPACC (SV)/ up14098804/ GHAZIABAD SADAR/ UP-GZB
 Unique Doc. Reference : SUBIN-UPUP140988046359751144780W
 Purchased by : NAGAR PALIKA PARISHAD KHORA
 Description of Document : Article 5 Agreement or Memorandum of an agreement
 Property Description : Not Applicable
 Consideration Price (Rs.) :
 First Party : NAGAR PALIKA PARISHAD KHORA
 Second Party : BRIJ ENTERPRISES
 Stamp Duty Paid By : NAGAR PALIKA PARISHAD KHORA
 Stamp Duty Amount(Rs.) : 100
 (One Hundred only)



Please write or type below this line

—:: अनुबन्ध पत्र ::—

प्रथम पक्ष :-नगर पालिका परिषद खोड़ा-मकनपुर, जनपद-गाजियाबाद।
 द्वारा अधिशासी अधिकारी
 द्वितीय पक्ष :-मैसर्स ब्रिज इन्टरप्राइजेज, (प्रो० चारु सिंघल पत्नी श्री अतुल सिंघल) 136बी,
 आनन्द इन्डस्ट्रियल एरिया, मोहन नगर, गाजियाबाद।

1-यह कि द्वितीय पक्ष ने नगर पालिका परिषद खोड़ा-मकनपुर, गाजियाबाद में निकाय क्षेत्र में वाहन डिपो के पास लिगेसी वेस्ट को उठाने, उसके परिवहन, उपचार एवं निस्तारण का कार्य अंकन रू-1437.00 प्रति मिट्रिक टन में लिया गया है। कार्य पूर्ण अवधि 90 दिन है।

2- यह कि जब तक मा० उच्चतम न्यायालय में योजित विशेष अनुज्ञा याचिका में कोई निर्णय पारित नहीं कर दिया जाता है तब तक ठेका अनुबन्ध विलेख पर भारतीय स्टॉम्प अधिनियम 1899 की अनुसूची -1(ख) अनुच्छेद-57 के अन्तर्गत 100.00 रू० स्टाम्प द्वितीय पक्ष द्वारा प्रथम पक्ष को दिया जायेगा। लेकिन यदि मा० उच्चतम न्यायालय में उक्त अनुज्ञा याचिका में शासन के पक्ष में निर्णय पारित किया तो ठेका अनुबन्ध पर अवशेष 100.00 रू० के स्टाम्प से अधिक के स्टॉम्प शुल्क भुगतान की जिम्मेदारी द्वितीय पक्ष की होगी तथा जिसके उस विभाग में जमा करेगा।

अधिशासी अधिकारी

Statutory Alerts

1. The details of this Certificate should be verified at www.e-stamp.in or www.e-stamp.gov.in or www.e-stamp.com or www.e-stamp.org or www.e-stamp.net or www.e-stamp.co or www.e-stamp.info or www.e-stamp.biz or www.e-stamp.us or www.e-stamp.uk or www.e-stamp.ca or www.e-stamp.au or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or www.e-stamp.kr or www.e-stamp.tw or www.e-stamp.hk or www.e-stamp.sg or www.e-stamp.jp or

3- यह कि द्वितीय पक्ष द्वारा शासनादेश सं० 609/नौ-9-2007/249ज/07/दिनांक 26 फरवरी में दिये गये नियम व शर्तों का पालन करना अनिवार्य होगा।

4-यह कि द्वितीय पक्ष द्वारा कार्य करने से पूर्व प्रथम पक्ष के सफाई एवं खाद्य निरीक्षक तथा अवर अभियन्ता से दिशा-निर्देश प्राप्त करेगा।

5-यह कि कार्य करने के लिए श्रमिक और जिन उपकरणों, परिवहन हेतु आदि की आवश्यकता द्वितीय पक्ष को होगी उसका प्रबन्ध वह स्वयं ही करेगा और उसके लिए प्रथम पक्ष से किसी भुगतान का हकदार नहीं होगा।

6-यह कि द्वितीय पक्ष द्वारा प्रथम पक्ष को कार्य के जियोटैग फोटोग्राफ एवं वीडियोग्राफी उपलब्ध कराना अनिवार्य है।

7-यह कि कार्य के बाद यदि भुगतान किसी कारण से किशतों में दिया जाता है अथवा भुगतान में विलम्ब होता है अथवा निकाय में धनराशि की उपलब्धता के आधार पर और सक्षम स्तर से स्वीकृति/धनराशि के उपयोग के समय सीमा खत्म होने आदि कारणों से यदि भुगतान में विलम्ब होगा या किशतों में भुगतान किया जायेगा तो वह द्वितीय पक्ष को मान्य होगा और उसके लिए मैं कोई भी अतिरिक्त धनराशि/ब्याज/जुर्माना आदि नहीं लेगा।

8-यह कि यदि प्रथम पक्ष एवं द्वितीय पक्ष के बीच कोई अपवाद/विवाद होता है तो जिलाधिकारी महोदय का निर्णय अन्तिम एवं मान्य होगा और उसकी अपील किसी न्यायालय में नहीं की जा सकेगी। बाहर के किसी न्यायालय में इस संविदा/ठेके से सम्बन्धित कोई मामला नहीं भेजा जा सकेगा।

9-यह कि द्वितीय पक्ष द्वारा ठोस अपशिष्ट प्रबन्धन नियमावली-2016 में दिये गये प्रावधानों एवं कूड़े के निस्तारण हेतु समय-समय पर जारी शासनादेशों/दिशा-निर्देशों के अनुसार ही कूड़े का निस्तारण किया जायेगा। जिसका प्रमाण द्वितीय पक्ष द्वारा निकाय कार्यालय में प्रस्तुत करना होगा। ऐसा करने में विफल रहने पर यदि मा० राष्ट्रीय हरित अधिकरण, प्रदूषण नियंत्रण बोर्ड अथवा किसी अन्य सक्षम स्तर से कोई प्रतिकूल कार्यवाही की जाती है। तो उसकी सम्पूर्ण जवाबदेही द्वितीय पक्ष की होगी।

10-यह कि कार्य हेतु किसी भी विभाग/कार्यालय से किसी भी प्रकार की स्वीकृति/अनापत्ति प्रमाण पत्र/लाईसेन्स आदि की आवश्यकता होती है तो द्वितीय पक्ष द्वारा स्वयं लेना होगा।

11-यह कि प्रथम पक्ष द्वारा कार्य की मात्रा घटायी अथवा बढ़ायी जाती है तो वह द्वितीय पक्ष को स्वीकार होगी।

12-यह कि कार्य पर उच्च अधिकारियों द्वारा जाँच के दौरान किसी भी प्रकार की वसूली निकलती है तो उसका व्यय वहन द्वितीय पक्ष द्वारा किया जायेगा।

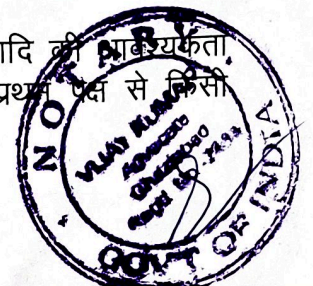
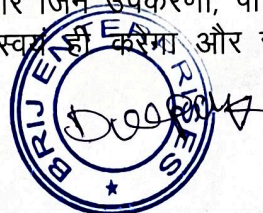
13-यह कि द्वितीय पक्ष द्वारा प्रतिदिन उठाये जाने एवं निस्तारण किये गये कूड़े की मात्रा का प्रमाणित रिकॉर्ड प्रथम पक्ष को उपलब्ध कराया जाना अनिवार्य होगा।

14-यह कि प्रथम पक्ष द्वारा कार्य की अवधि घटायी जाती है तो वह द्वितीय पक्ष को स्वीकार होगी।

15-यह कि कार्य करने के लिए श्रमिक और जिन उपकरणों, परिवहन हेतु आदि की आवश्यकता द्वितीय पक्ष को होगी उसका प्रबन्ध वह स्वयं ही करेगा और उसके लिए प्रथम पक्ष से किसी भुगतान का हकदार नहीं होगा।

अधिसासी अधिकारी

प० पा० परि० खोड़ा-मकनपुर,
गान्धिनगरबाद।




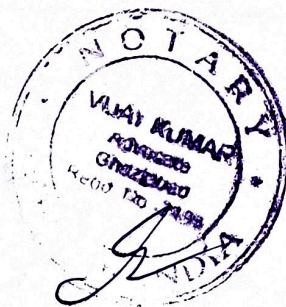
- 16—यह कि द्वितीय पक्ष को उक्त कार्य म्युनिसिपल सॉलिड वेस्ट नियमावली-2016 के अन्तर्गत दिये गये प्रावधान/नियम का शत-प्रतिशत अनुपालन करना अनिवार्य होगा।
- 17—यह कि द्वितीय पक्ष को उक्त कार्य हेतु उ0प्र0 प्रदूषण नियंत्रण बोर्ड से CTE, CTO and MSW Authorization प्रमाण पत्र (जो भी अनुमन्य हो) लेना अनिवार्य होगा।
- 18—यह कार्य मा0 राष्ट्रीय हरित अधिकरण में योजित वाद से सम्बन्धित है। अतः द्वितीय पक्ष को उक्त कार्य निर्धारित समयावधि में पूर्ण करना अनिवार्य होगा। कार्य के प्रगति से सम्बन्धित मासिक रिपोर्ट द्वितीय पक्ष द्वारा प्रथम पक्ष को निर्धारित प्रारूप पर उपलब्ध कराना अनिवार्य होगा।
- 19—यह कि द्वितीय पक्ष द्वारा लिगेसी वेस्ट को उठाने, उसके परिवहन, उपचार एवं निस्तारण में GRAP के मानको का पालन करना अनिवार्य होगा। यदि कार्य से किसी भी प्रकार का वायु प्रदूषण होता है और इसके लिए सक्षम स्तर से कोई भी दण्ड/जुर्माना किया जाता है। तो इसकी समस्त जिम्मेदारी द्वितीय पक्ष की होगी और उसी पर दण्ड/जुर्माना प्रभावी होगा।
- 20—किस पद्यति से कूड़े का उपचार किया जायेगा, इसकी सूचना कार्य प्रारम्भ होने से पूर्व द्वितीय पक्ष द्वारा प्रथम पक्ष को देना अनिवार्य होगा।
- 21—प्रतिदिन के कूड़े के उठान और उपचार की मात्रा प्रमाणित साक्ष्य सहित द्वितीय पक्ष द्वारा प्रथम पक्ष को उपलब्ध कराना अनिवार्य होगा।
- 22—कूड़े के उपचार के उपरान्त आर.डी.एफ.(समग्र कूड़े का 10%) के अतिरिक्त शेष 90% रिसाईकिल किया गया कूड़ा द्वितीय पक्ष द्वारा प्रथम पक्ष को दिया जाना अनिवार्य होगा। यदि ऐसा करने में द्वितीय पक्ष असफल रहता है तो उसको रिसाईकिल किये गये कूड़े का 200 रूपये प्रति मीट्रिक टन की दर से प्रथम पक्ष को देना अनिवार्य होगा।
- 23—यदि द्वितीय पक्ष द्वारा अनुबन्ध की शर्तों के अनुसार कार्य नहीं किया जाता है और प्रथम पक्ष द्वारा इसके लिए नोटिस जारी किया जाता है। लेकिन नोटिस जारी करने के बाद भी द्वितीय पक्ष द्वारा अनुबन्ध की शर्तों के अनुसार कार्य नहीं किया जाता है तो प्रथम पक्ष द्वारा अनुबन्ध और कार्यादेश को निरस्त किया जा सकता है।
- 24—यदि द्वितीय पक्ष द्वारा निर्धारित समयावधि में कार्य पूर्ण नहीं किया जाता है और इस कारण से मा0 राष्ट्रीय हरित अधिकरण, प्रदूषण नियंत्रण बोर्ड अथवा अन्य द्वारा कोई कार्यवाही की जाती है अथवा जुर्माना अधिरोपित किया जाता है तो इसकी समस्त जिम्मेदारी तथा जवाबदेही द्वितीय पक्ष की होगी।



यह अनुबन्ध इसलिए लिखा गया है कि समय पर काम आये। हमने इस अनुबन्ध को पढ़कर या समझकर ही हस्ताक्षर किया है। ईश्वर मेरा साक्षी है।

अनुबन्ध संख्या:-...632.....

दिनांक:-...23.10.2024


हस्ताक्षर प्रथम पक्ष
अधिशायी अधिकारी
ज0पा0परि0 खोड़ा-मकनपुर,
गाजियाबाद।




हस्ताक्षर द्वितीय पक्ष
ATTESTED

VIJAY KUMAR
Regd No. 2453
NOTARY GHAZIABAD

ANNEXURE 2

PIN: 09AONPG5124L1ZN

M: 9999510008

BRIJ ENTERPRISES

136-B, Anand Industrial Estate, Mohan Nagar Ghaziabad- 201007 (U.P.)

To,
The Executive Officer,
Nagar Palika Parishad Khora Makkanpur
Khora
Ghaziabad
Uttar Pradesh

22.11.2024

Sub:- Information regarding Vehicles Used for Transportation of Waste

Ref:- Work Order dated 23rd October, 2024 Letter No. 632/NPPKMG/Work Order/2024

Dear Sir,

This is to inform you that we have started the lifting and transportation of the Legacy waste from Legacy Waste Site Vahan Depo to our MSW processing site located at Khasra No 502 and 503, Village Nahal, Ghaziabad, Uttar Pradesh.

Currently total 30 Vehicles are being used for transportation out of which 22 Vehicles are running at night and 8 Vehicles are running during the day time. The vehicles used for day time transportation are the same vehicles that are running at night.

The list of vehicles are as mentioned below :-

Sr No	Vehicle No
1	UP16ET0055
2	UP16HT3155
3	UP14JT4735
4	UP14FT2223
5	UP14ET7248
6	UP14HT0275
7	UP14HT0729
8	UP14JT5903
9	UP14JT5707
10	UP14JT5916
11	UP14JT8154
12	UP17T8604

Sr No	Vehicle No
13	HR58D1882
14	UP16GT9055
15	UP37AT7636
16	UP37AT7637
17	UP14MT0769
18	UP14QT1112
19	UP37BT0037
20	UP37BT0835
21	UP14MT4172
22	UP86T7230
23	HR55T7799
24	HR38R4164

Sr No	Vehicle No
25	UP14MT0769
26	UP14QT1112
27	HR55W6112
28	UP14DT7355
29	HR55T7799
30	HR38R4164
31	HR47C9552
32	UP14HT0729
33	HR55S1767
34	UP14HT3155
35	UP14HT0055
36	UP14FT2223

This is for your kind information and necessary records.

For Brij Enterprises
For **BRIJ ENTERPRISES**
Chauhan
Authorised Signatory Prop.

GSTIN: 09AONPG5124L1ZN

M: 9999510008

BRIJ ENTERPRISES

136-B, Anand Industrial Estate, Mohan Nagar Ghaziabad- 201007 (U.P.)

To,

26.11.2024

The Executive Officer,
Nagar Palika Parishad Khora Makkanpur
Khora
Ghaziabad
Uttar Pradesh

Sub:- Information regarding Processing and Disposal of Legacy Waste**Ref:- Work Order dated 23rd October, 2024 Letter No. 632/NPPKMG/Work Order/2024**

Dear Sir,

This is to inform you that we have started the processing of Legacy waste at our MSW processing site located at Khasra No 502 and 503, Village Nahal, Ghaziabad, Uttar Pradesh.

We have been operating the plant since 26th October for approximately 15-16 Hrs Per day and we have processed approx 14603 MT till 26th November 2024. The capacity of the trommel is 300 MT - 10 Hours Working.

We are in the process of tying up with various Waste to Energy plants/Paper Mills where the RDF can be disposed off. Currently, we have tied up with following companies to dispose the RDF at 750/MT disposal charges:-

1. Rollz India Waste Management Pvt Ltd
2. Garg Duplex and Paper Mills Pvt Ltd.
3. Tehri Pulp and Paper Ltd Unit -1
4. Shakumbhri Pulp and Paper Mills Ltd

Consent to Operate for all the plants are attached herewith for your kind reference.

This is for your kind information and necessary records.

Thanking You

For Brij Enterprises
For Brij Enterprises
Chand

Authorised Signatory



INDIA NON JUDICIAL



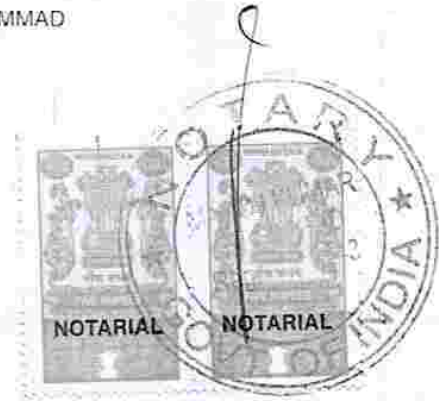
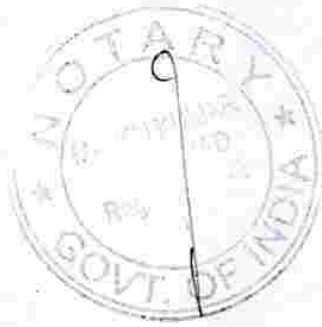
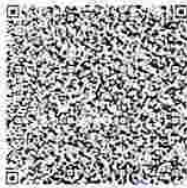
IN-UP20340275898186W

Government of Uttar Pradesh

88

e-Stamp

Certificate No. : IN-UP20340275898186W
 Certificate Issued Date : 14-Oct-2024 11:05 AM
 Account Reference : NEWIMPACC (SV)/ up14098804/ GHAZIABAD SADAR/ UP-GZB
 Unique Doc. Reference : SUBIN-UPUP1409880437608509245060W
 Purchased by : ZULFIKAR AND PYAAR MOHAMMAD
 Description of Document : Article 35 Lease
 Property Description : Not Applicable
 Consideration Price (Rs.) :
 First Party : ZULFIKAR AND PYAAR MOHAMMAD
 Second Party : BRIJ ENTERPRISES PROP CHARU
 Stamp Duty Paid By : ZULFIKAR AND PYAAR MOHAMMAD
 Stamp Duty Amount(Rs.) : 100
 (One Hundred only)



Please verify the seal below the line

किरायानामा

जुल्फेकार पुत्र अजीजुल्ला निवासी ग्राम नाहल, मसूरी गाजियाबाद । - .मालिक (आधार नं० 612644050855)

प्यार मौ० पुत्र शराफत निवासीगण ग्राम नाहल, मसूरी गाजियाबाद । .मालिक (आधार नं० 354050457938)

जुल्फेकार
 प्रथम पक्ष
 प्यार मौ०

M/s. Brij Enterprises 136-B, Anand Industrial Area, Mohan Nagar, Ghaziabad



..... द्वितीय पक्ष

Charu

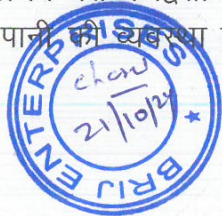
Stamp Duty Adhes

1. The stamp duty (or Stamp Adhes) should be affixed to the certificate by using the e-Stamp Mobile App or Stamp Adhes.
 2. The stamp duty (or Stamp Adhes) should be affixed to the certificate by using the e-Stamp Mobile App or Stamp Adhes.

विदित हो कि प्रथम पक्ष स्थित ग्राम नाहल तहसील गाजियाबाद जिला गाजियाबाद उ0प्र0 खसरा सं. 502 एवं 503, कुल रकबा 14 बीघे के स्वामी है। जिनका नाम खतौनी में अंकित है।

उपरोक्त काश्तकार किसानों ने अपनी उक्त 14 बीघा भूमि को ब्रज इण्टरप्राइजेज को निम्न शर्तों के अनुसार किराये पर देने का किरायानामा/अनुबन्ध किया है, जो निम्न प्रकार है :-

1. यह कि प्रथम पक्ष द्वारा लगभग 14 बीघे जो कि ग्राम नाहल, तहसील गाजियाबाद जिला गाजियाबाद उ0प्र0 में स्थित है। उक्त भूमि को द्वितीय पक्ष को 11 माह हेतु गडढा करके कूड़े के निस्तारणार्थ किराये पर देना तय हुआ है। जिसमें किसी भी पक्ष को पाबन्द समय सीमा में कमी बेशी करने का कोई अधिकार नहीं है।
2. यह कि प्रथम पक्ष के वैधानिक स्वामित्व व अधिपत्य की उपरोक्त वर्णित भूमि अभी तक हर प्रकार से वाद-विवाद से मुक्त है, हर प्रकार से सुरक्षित पाक व साफ है। यदि भविष्य में प्रथम पक्ष के वैधानिक स्वामित्व की उपरोक्त वर्णित भूमि के स्वामित्व के विषय में किसी अन्य से कोई भी वाद-विवाद होता है तो उत्पन्न वाद-विवाद को सुलझाने का समस्त दायित्व प्रथम पक्ष का होगा और विवाद की स्थिति में प्रयोग की गयी भूमि का मासिक अनुपातिक दर से दिया गया किराया द्वितीय पक्ष को प्रथम पक्ष द्वारा वापिस करना होगा। कार्य से सम्बन्धित जनता द्वारा कोई विरोध या वाद विवाद होता है तो उसकी जिम्मेदारी प्रथम पक्ष की नहीं होगी तथा वर्तमान में जमीन की जो स्थिति ही वापसी में प्रथम पक्ष उसी स्थिति में वापिस लेंगे।
3. यह कि प्रथम पक्ष द्वितीय पक्ष के मध्य किराये की भूमि का किराया लगभग 14 बीघे भूमि का अंकन रू0 4,00,000/- (चार लाखरुपये) 11 माह हेतु तय हुआ है। उक्त धनराशि में किसी भी प्रकार की कटौती एवं बढोत्तरी का अधिकार किसी भी पक्ष को नहीं होगा।
4. यह कि भूमि में कूड़े के निस्तारण हेतु पर्याप्त प्लाण्ट एवं मशीनरी लगाकर कूड़े का निस्तारण उचित रूप से किया जायेगा।
5. यह कि द्वितीय पक्ष व प्रथम पक्ष के मध्य तय हुआ है कि द्वितीय पक्ष खोड़ा नगर पालिका की सीमा से निकलने वाले कूड़े का निस्तारण प्रथम पक्ष की उक्त भूमि में करेगा जिससे प्रथम पक्ष को कोई आपत्ति नहीं है।
6. यह कि प्रथम पक्ष व द्वितीय पक्ष के मध्य यह भी तय हुआ है कि किराये वाली भूमि पर बिजली, पानी की व्यवस्था स्वयं द्वितीय पक्ष अपने स्वतः के खर्च पर करेगा।



7. यह कि प्रथम पक्ष किरायेदारी की समय सीमा से पूर्व द्वितीय पक्ष के साथ किरायेदार वाली भूमि को खाली करने तथा अन्य किसी बाबत कोई विवाद उत्पन्न नहीं करेगा । जिसके लिये प्रथम पक्ष को इस शर्त को मानने के लिये पूर्ण बाध्य होगा ।
8. यह कि प्रथम पक्ष व द्वितीय पक्ष के मध्य यह भी तय हुआ है कि द्वितीय पक्ष एक वर्ष का अग्रिम किराया (60 प्रतिशत भूमिभरण से पूर्व काम चलने के आठ दिन के उपरांत एवं 40 प्रतिशत धनराशि 01 माह पश्चात् एग्रीमेंट की दिनांक से) अदायगी इलैक्ट्रॉनिक सिस्टम/बैंक के द्वारा प्रथम पक्ष को अनुबन्ध के समय भुगतान कर दिया जायेगा ।
9. यह कि दोनों पक्षकारान ने उक्त किरायेनाम में अंकित शर्तों को अच्छी तरह पढकर समझकर बिना किसी जोर दबाव के आपसी सहमति के तहरीर किया जा रहा है। जिसकी शर्तों के लिए दोनों पक्षकारान पाबन्द होंगे ।
- 10 यह कि इस प्रलेख किरायानामा की समस्त व्यय द्वितीय पक्ष ने वहन किया है। यदि किसी भी कारणवश इस प्रलेख/ किरायानामा पर अदा किये गये स्टाम्प शुल्क या किये जाने वाले स्टाम्प शुल्क निबन्धन शुल्क के संदर्भ में यदि भविष्य में राजस्व विभाग द्वारा कोई विधिक कार्यवाही प्रारम्भ की जाती है / अधिरोपित की जाती है या कोई वाद योजित किया जाता है तो ऐसी समस्त विधिक कार्यवाही वाद आदि के निस्तारण एवं उसमें होने वाले समस्त हर्जे-खर्चे को अदा करने का/वहन करने का दायित्व द्वितीय पक्ष का होगा ।

अतः यह किरायानामा रूबरू गवाहान तहरीर व तसदीक किया जा रहा है ताकि सनद रहे और वक्त जरूरत पर काम आवे ।

प्रथम पक्ष -

जुल्फेकार पुत्र अजीजुल्ला निवासी ग्राम नाहल, मसूरी गाजियाबाद । - .मालिक (आधार नं० 612644050855)

प्यार मौ० पुत्र शराफत निवासीगण ग्राम नाहल, मसूरी गाजियाबाद । .मालिक (आधार नं० 354050457938)

द्वितीय पक्ष -

ब्रज इण्टरप्राइजेज, गाजियाबाद ।



ATTESTED
MANOJ KUMAR
Advocate & Notary
Govt. of India



21/10/24

BRIJ ENTERPRISES

136-B, Anand Industrial Estate, Mohan Nagar Ghaziabad- 201007 (U.P.)

सेवा में

अधिकाारी अधिकाारी
न0पा0परि0 खोड़ा-मकनपुर,
गाजियाबाद ।


महोदय

आपको अवगत कराना है कि डासना ग्राम-नाहल में कूड़े के निस्तारण प्लान्ट की क्षमता का निरीक्षण आई.आई.टी. दिल्ली द्वारा करायी गयी, जो निम्न प्रकार है ।

**CAPACITY OF TROMMEL
VERIFIED BY IIT DELHI**

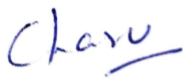
- The M&E installed at both sites are as follows:

S.No	Machine Name	Qty	Capacity (TPD)	Total Capacity (TPD)
1. Pipeline				
1	Super sonic	1	2000	2000
2	Warrior 1200	3	400	1200
3	Trommel	4	300	1200
4	Poclains & Excavator	12		
2. Morta				
1	Trommel	1	300	300
2	Ballistic Separator	2	400	800
3	Poclains	2		


VIVEK KUMAR
 Professor
 Centre for Rural Development & Technology
 Indian Institute of Technology Delhi
 Hauz Khas, New Delhi-110016, INDIA

This is for your kind information and necessary records.

For Brij Enterprises



Authorised Signature

GSTIN: 09AONPG5124L1ZN

M: 9999510008

BRIJ ENTERPRISES

136-B, Anand Industrial Estate, Mohan Nagar Ghaziabad- 201007 (U.P.)

To,
The EO,
Nagar Palika Parishad Khora Makkanpur
Ghaziabad
Uttar Pradesh

26.11.2024

Dear Sir,

This is to inform you that as per the trammel capacity per day, we have attached the daily processing of the waste.

This is for your kind information and necessary records.

For Brij Enterprise

For BRIJ ENTERPRISES
Authorised Signatory 
Prop.

		26-10-2024			27-10-2024			28-10-2024			29-10-2024			30-10-2024			31-10-2024		
TIME	Total Hour Working	Process Quantity In MT/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	
07:00-08:00	1	28		1	30		1	29		1	27		1	28		1	29		
08:00-09:00	1	29		1	28		1	29		1	28		1	30		1	30		
09:00-10:00	1	28		1	29		1	29		1	28		1	29		1	28		
10:00-11:00	1	27		1	27		1	27		1	30		1	29		1	29		
11:00-12:00	1	30		1	27		1	29		1	29		1	29		1	30		
12:00-13:00	0	0	Lunch-break	0	0	Lunch-break	0	0	Lunch-break	0	0	Lunch-break	0	0	Lunch-break	0	0	Lunch-break	
13:00-14:00	1	28		1	29		1	30		1	29		1	27		1	28		
14:00-15:00	1	30		1	28		1	27		1	29		1	30		1	28		
15:00-16:00	1	30		1	29		1	29		1	27		1	29		1	28		
16:00-17:00	0	0	shift-change	0	0	shift-change	0	0	shift-change	0	0	shift-change	0	0	shift-change	0	0	shift-change	
17:00-18:00	1	30		1	28		1	28		1	29		1	30		1	28		
18:00-19:00	1	27		1	29		1	27		1	30		1	30		1	28		
19:00-20:00	1	28		1	30		1	27		1	27		1	27		1	28		
20:00-21:00	1	29		1	30		1	28		1	30		1	29		1	27		
21:00-22:00	0	0	Dinner-break	0	0	Dinner-break	0	0	Dinner-break	0	0	Dinner-break	0	0	Dinner-break	0	0	Dinner-break	
22:00-23:00	1	27		1	29		1	29		1	29		1	30		1	30		
23:00-00:00	1	30		1	30		1	30		1	29		1	29		1	29		
00:00-01:00	1	30		1	30		1	29		1	29		1	27		1	30		
01:00-02:00	1	30		1	28		1	28		1	27		1	29		1	29		
	16	461		16	461		16	455		16	457		16	462		16	459		

Total Working Hour	96
Total Quantity Process in MT	2755

FOR BRIJ ENTERPRISES
Chand
 Prop.

TIME	01-11-2024			02-11-2024			03-11-2024			04-11-2024			05-11-2024			06-11-2024	
	Total Hour Working	Process Quantity In MT/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs
07:00-08:00	1	27		1	30		1	30		1	28		1	29		1	27
08:00-09:00	1	27		1	28		1	29		1	27		1	29		1	28
09:00-10:00	1	28		1	30		1	28		1	27		1	29		1	28
10:00-11:00	1	28		1	29		1	28		1	30		1	30		1	30
11:00-12:00	1	27		1	30		1	30		1	28		1	28		1	27
12:00-13:00	0	0	Lunch-break	0	0		0	0		0	0		0	0		0	0
13:00-14:00	1	30		1	28		1	30		1	29		1	27		1	29
14:00-15:00	0	0	BREACDOWN	1	29		1	27		1	30		1	28		1	29
15:00-16:00	1	29	shift-end	1	30		1	29		1	27		1	27		1	30
16:00-17:00	1	28	shift-end/change	0	0		0	0		0	0		0	0		0	0
17:00-18:00	1	27		1	27		1	28		1	28		1	29		1	30
18:00-19:00	1	27		1	28		1	29		1	27		1	28		1	29
19:00-20:00	1	30		1	29		1	30		1	29		1	27		1	30
20:00-21:00	1	29		1	30		1	28		1	28		1	28		1	27
21:00-22:00	0	0	Dinner-break	0	0		0	0		0	0		0	0		0	0
22:00-23:00	1	27		1	29		1	29		1	28		1	28		1	30
23:00-00:00	1	27		1	30		1	29		1	29		1	30		1	30
00:00-01:00	1	29		1	27		1	30		1	29		1	30		1	27
01:00-02:00	1	27	shift-end	1	30		1	30		1	27		1	29		1	27
02:00-03:00	1	27	shift-end	1	30		1	30		1	27		1	29		1	27
	16	447		16	464		16	465		16	451		16	454		16	456

Total Working Hour	416
Total Quantity Process in MT	11848

FOR BRIJ ENTERPRISES
Clay Prop.

FOR BRIJ ENTERPRISES
Charu
 Prop.

07-11-2024			08-11-2024			09-11-2024			10-11-2024			11-11-2024			12-11-2024			13-11-2024		
Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark
1	27		1	29		1	30		1	29		1	27		1	28		1	28	
1	30		1	30		1	29		1	28		1	27		1	29		1	30	
1	30		1	30		1	27		1	30		1	27		1	30		1	30	
1	29		1	29		1	30		1	29		1	29		1	28		1	28	
1	0	Lunch-break	1	0	Lunch-break	1	0	Lunch-break	1	0	Lunch-break	1	0	Lunch-break	1	0	Lunch-break	1	0	Lunch-break
1	28		1	28		1	27		1	30		1	29		1	29		1	29	
1	27		1	27		1	27		1	28		1	27		1	27		1	27	
1	30	shift-end	1	27	shift-end	1	29	shift-end	1	27	shift-end	1	27	shift-end	1	27	shift-end	1	27	shift-end
0	0	shift-change	0	0	shift-change	0	0	shift-change	0	0	shift-change	0	0	shift-change	0	0	shift-change	0	0	shift-change
1	30		1	30		1	28		1	27		1	27		1	28		1	28	
1	28		1	29		1	28		1	29		1	27		1	27		1	27	
1	29		1	28		1	29		1	27		1	27		1	30		1	30	
1	30		1	28		1	28		1	27		1	28		1	28		1	30	
0	0	Dinner-break	0	0	Dinner-break	0	0	Dinner-break	0	0	Dinner-break	0	0	Dinner-break	0	0	Dinner-break	0	0	Dinner-break
1	30		1	27		1	29		1	29		1	28		1	29		1	29	
1	30		1	30		1	27		1	29		1	28		1	30		1	28	
1	29		1	28		1	29		1	29		1	27		1	30		1	29	
1	29	shift-end	1	28	shift-end	1	28	shift-end	1	27	shift-end	1	27	shift-end	1	30	shift-end	1	29	shift-end
16	466		16	455		16	452		16	454		16	456		16	457		16	454	

14-11-2024			15-11-2024			16-11-2024			17-11-2024			18-11-2024			19-11-2024		
Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark
1	27		1	29		1	30		1	29		1	29		1	29	
1	30		1	27		1	27		1	30		1	27		1	27	
1	30		1	30		1	28		1	28		1	27		1	27	
1	29		1	29		1	28		1	29		1	27		1	30	
1	30		1	27		1	30		1	30		1	29		1	28	
0	0	Lunch-break	0	0	Lunch-break	0	0	Lunch-break	0	0	Lunch-break	0	0	Lunch-break	0	0	Lunch-break
1	27		1	28		1	28		1	27		1	29		1	27	
1	30		1	27		1	30		1	29		1	29		1	28	
1	27	shift-end	1	27	shift-end	1	27	shift-end	1	28	shift-end	1	29	shift-end	1	28	shift-end
0	0	shift-change	0	0	shift-change	0	0	shift-change	0	0	shift-change	0	0	shift-change	0	0	shift-change
1	28		1	30		1	29		1	27		1	30		1	28	
1	28		1	27		1	28		1	30		1	30		1	28	
1	30		1	28		1	29		1	30		1	29		1	30	
0	0	Dinner-break	0	0	Dinner-break	0	0	Dinner-break	0	0	Dinner-break	0	0	Dinner-break	0	0	Dinner-break
1	30		1	28		1	29		1	28		1	30		1	29	
1	28		1	27		1	30	BREACKDOWN	1	29		1	27		1	27	
1	28		1	29		1	30		1	30		1	28		1	28	
1	29	shift-end	1	30	shift-end	1	27	shift-end	1	30	shift-end	1	29	shift-end	1	28	shift-end
16	458		16	454		16	460		16	466		16	458		16	452	

FOR BRIJ ENTERPRISES
Jay
 Prop.

FOR BRU ENTERPRISES

Chow
Prop

Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark	Total Hour Working	Process Quantity/hrs	Remark
1	27		1	29		1	27		1	27		1	27		1	27		1	27	
1	27		1	28		1	28		1	30		1	27		1	27		1	27	
1	28		1	27		1	27		1	28		1	27		1	27		1	27	
1	30		1	30		1	29		1	30		1	27		1	27		1	27	
1	30	Lunch-break	1	29		1	28		1	29		1	27		1	27		1	27	
0	0		0	0		0	0		0	0		0	0		0	0		0	0	
1	30		1	30	Lunch-break	1	30		1	30		1	30		1	30		1	30	Lunch-break
1	30		1	28		1	29		1	27		1	27		1	27		1	27	
1	27	shift-end	1	27	shift-end	1	29	shift-end	1	28		1	27		1	27		1	27	
0	0		0	0	shift-change	0	0		0	0		0	0		0	0		0	0	
1	28		1	27		1	28		1	28		1	27		1	27		1	27	
1	28		1	28		1	27		1	28		1	27		1	27		1	27	
1	29		1	29		1	29		1	29		1	29		1	29		1	29	
1	29		1	27		1	27		1	29		1	27		1	27		1	27	
0	0		0	0		0	0		0	0		0	0		0	0		0	0	
1	27	Dinner-break	1	27		1	29	Dinner-break	1	29		1	27		1	27		1	27	Dinner-break
1	30		1	28		1	27		1	27		1	27		1	27		1	27	
1	30		1	27		1	27		1	27		1	27		1	27		1	27	
1	27	shift-end	1	28		1	28	shift-end	1	28		1	28		1	28		1	28	
16	455		16	449		16	453		16	450		16	454		16	450		16	458	

Trommel Processing Data			
Time-Period	26 Oct-31Oct	1Nov-26 Nov	Total
Total Working Hour	96	416	512
Total Quantity Process(MT)	2755	11848	14603

For BRIJ ENTERPRISES

Chaw
PMS

ANNEXURE 5



ARYA SURVEYOR

Land survey & Mapping Solution

Topography, Demarcation, Contouring, Water Pipe Line, NH, PMGSY Road,
City & Village Survey, Lay-Out Survey & Hiring Survey Equipments etc.

Email: aryasurveyors2012@gmail.com, Mob-8800634488, GSTIN-

06CTUPK3638M1ZX

To Whom So Ever It May Concern

This is to certify that, topographical survey of Municipal Waste Processing site situated at Village Jagjivanpur, Pipeline Road, Ghaziabad was conducted on 15 Oct 2024 in the presence of following officials -

Objective of Survey – Topographical Survey to determine the Area and Volume of Treated and Untreated MSW present at the site

Details of Survey Report

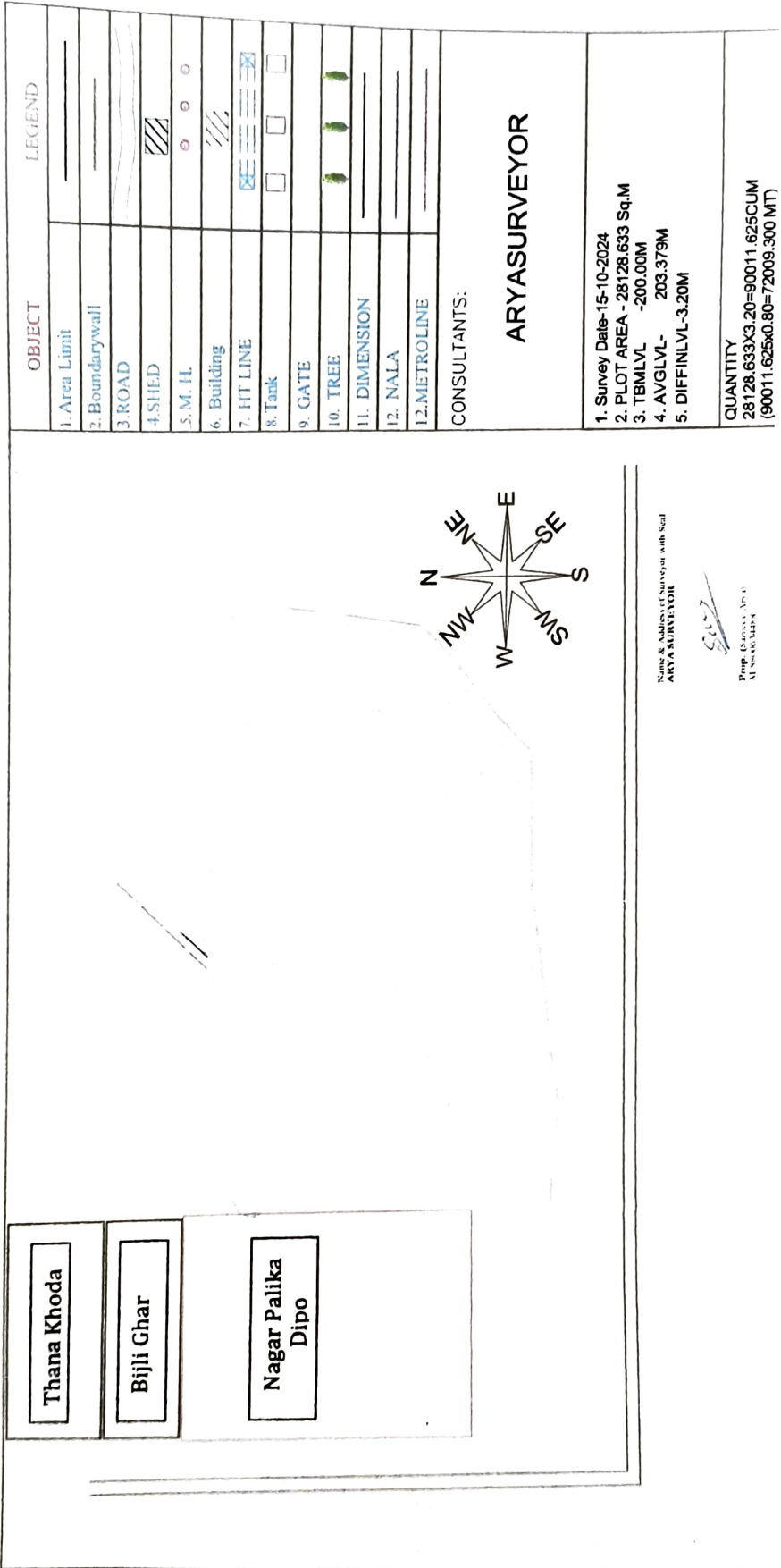
S. No	Item	Details
1.	Name and Location of Site	Nagar Palika Parishad, Khoda Makkanpur Ghaziabad
2.	Description	Volumetric Survey Analysis
3.	Survey Date	15-10-2024
4.	Type of Survey	Topographical Contours Survey of MSW Waste
5.	Grid Interval	5 Meters in both directions
6.	Latitude and Longitude	Lat – 28.667 / Long – 77.449
7.	Total Land Area of Site	28128.633 Sq. M
8.	Total Volume of Untreated MSW present at Site. Unit Conversion from Cum to MT considered at 0.8	90011.625 Cum (90011.625 * 0.8 = 72009.300 MT)
9.	Average height of Untreated MSW above Datum	3.20 meter
10.	Reference Drawing No.	TS/PVD/2023-24

End of report

Name & Address of Surveyor with Seal
ARYA SURVEYOR


Prop. (Surveyor Arya)
M-8800634488

Office Address: Ground Floor, 1155/3, Gali NO 3, Rajiv Nagar Gurgaon, Haryana, 122001



OBJECT	LEGEND
1. Area Limit	_____
2. Boundary wall	_____
3. ROAD	_____
4. SHED	////
5. M. H.	○ ○ ○ ○
6. Building	////
7. HT LINE	==
8. Tank	☒ ☐ ☐
9. GATE	_____
10. TREE	🌳 🌳 🌳
11. DIMENSION	_____
12. NALA	_____
12. METROLINE	_____

CONSULTANTS:

ARYASURVEYOR

1. Survey Date-15-10-2024
2. PLOT AREA - 28128.633 Sq.M
3. TBM LVL - 200.00M
4. AVGLVL- 203.379M
5. DIFFINLVL-3.20M

QUANTITY
 28128.633X3.20=90011.625CUM
 (90011.625X0.80=72009.300 MT)

Name & Address of Surveyor with Seal
ARYASURVEYOR

(Signature)

Prop. (Survey) No. 1
 At Khoda Khoda

कार्यालय नगर पालिका परिषदहनपुर, गाजियाबाद

नांक- 822/न0पा0परि0खो0म0गा0 / कार्यादेश / 2023-24

दिनांक-29 फरवरी 2024

:: कार्यादेश ::

न0- रोलज इण्डिया वेस्ट मैनेजमेन्ट प्रा0 लि0,
पता-आर-10 / 107, राजनगर,
गाजियाबाद।

आपको सूचित किया जाता है कि आप द्वारा नगर पालिका परिषद खोडा मकनपुर, गाजियाबाद में राज्य वित्त आयोग की प्राप्त धनराशि वाहन डिपो के पीछे एकत्रित कूड़े के निस्तारण कार्य हेतु (कूड़े को निर्धारित स्थल तक पहुंचाने का कार्य निकाय द्वारा किया जायेगा) दिनांक:-13 दिसम्बर 2023 से दिनांक:-30 दिसम्बर 2023 को प्रेषित ई-निविदा न्यूनतम दर की होने के कारण अध्यक्ष महोदया द्वारा दिनांक:- फरवरी 2024 को स्वीकृति प्रदान कर दी गयी है, जिसका विवरण निम्नवत् है-

क्र0 सं0	कार्य का नाम	स्वीकृत निविदा की दर	जमानत राशि	कार्यावधि
1	नगर पालिका परिषद, खोडा मकनपुर क्षेत्रान्तर्गत वाहन डिपो के पीछे एकत्रित कूड़े के निस्तारण का कार्य। (कूड़े को निर्धारित स्थल तक पहुँचाने का कार्य निकाय द्वारा किया जायेगा)।	567.00 रुपये प्रति मीट्रिक टन	05,00,000.00	बारह माह

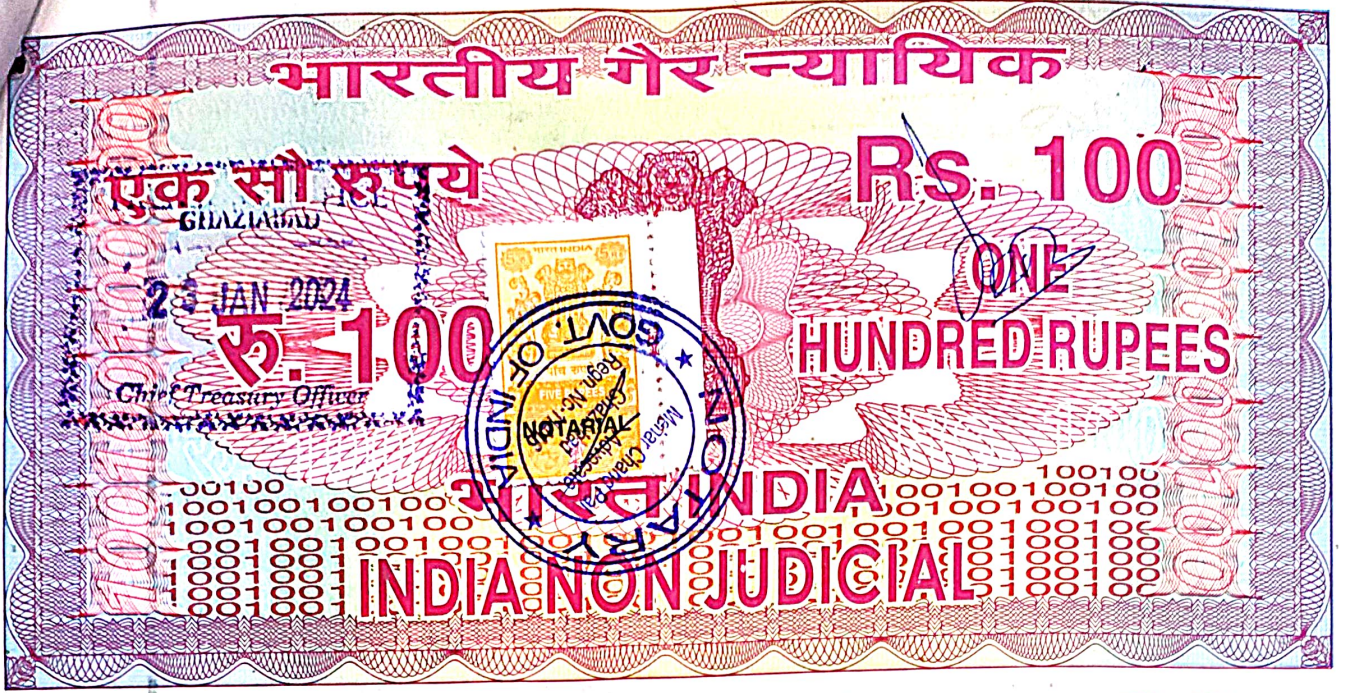
अतः आप अनुबन्ध में दी गई शर्तों के अनुसार नगर पालिका परिषद खोडा मकनपुर, जनपद गाजियाबाद में उल्लिखित कार्य कराना सुनिश्चित करें।

(कृष्ण कान्त मिश्रा)
अधिशारी अधिकारी
न0पा0परि0 खोडा-मकनपुर
गाजियाबाद।

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

- 1- अपर जिलाधिकारी (प्रशा0) / व0प्र0अधि0स्था0नि0 महोदया, गाजियाबाद।
- 2- उपजिलाधिकारी, सदर, गाजियाबाद।
- 3- अध्यक्ष महोदया, नगर पालिका परिषद, खोडा मकनपुर, गाजियाबाद।
- 4- सम्बन्धित अवर अभिन्यता, न0पा0परि0, खोडा मकनपुर, गाजियाबाद।
- 5- सफाई एवं खादय निरीक्षक, न0पा0परि0, खोडा मकनपुर, गाजियाबाद।
- 6- पत्रावली पर स्थापन हेतु।

(कृष्ण कान्त मिश्रा)
अधिशारी अधिकारी
न0पा0परि0 खोडा-मकनपुर
गाजियाबाद।



उत्तर प्रदेश UTTAR PRADESH

FY 630907

:: नोटरी शपथ-पत्र ::

मै0-रोल्ज इण्डिया वेस्ट मैनेजमेन्ट प्रा0 लि0, पता-आर. 10/107, राजनगर, गाजियाबाद, शपथ पूर्वक बयान करता हूँ कि मैंने अधिशासी अधिकारी नगर पालिका परिषद् खोड़ा-मकनपुर (गाजियाबाद) के आदेश संख्या-1827/न0पा0परि0खो0म0गा0/कार्यादेश/2023-24 दिनांक-29, फरवरी 2024 के अन्तर्गत निम्न कड़ा निस्तारण कार्य का ठेका लिया।

क्र सं	कार्य का नाम	स्वीकृत निविदा की दर	जमानत राशि	कार्यावधि
01	नगर पालिका परिषद् खोड़ा-मकनपुर क्षेत्रान्तर्गत वाहन डिपो के पीछे एकत्रित कूड़े के निस्तारण का कार्य। (कूड़े को निर्धारित स्थल तक पहुँचाने का कार्य निकाय द्वारा किया जायेगा।)	567.00 रुपये प्रति मीट्रिक टन	05,00,000.00	बारह माह

उपरोक्त में निम्न शर्तों का पाबन्द होता है।

- 1- प्रथम पक्ष द्वारा नगर पालिका परिषद् खोड़ा-मकनपुर क्षेत्रान्तर्गत वाहन डिपो के पीछे एकत्रित कूड़े के निस्तारण का कार्य (कूड़े को निर्धारित स्थल तक पहुँचाने का कार्य निकाय द्वारा किया जायेगा) रोलिंग वेस्ट का CPCB द्वारा निर्गत निर्देश/मानक एवं ठोस अपशिष्ट प्रबंधन नियमावली 2016 के प्राविधानों के अनुरूप करेगा। यदि प्रथम पक्ष द्वारा उक्त नियमावली के अनुरूप कार्य नहीं किया जाता है तो नियमानुसार विधिक कार्यवाही की जायेगी और उक्त कार्य करने में यदि किसी समय कार्य की पद्धति के विषयगत कोई अर्थदण्ड प्रदूषण नियन्त्रण बोर्ड और सक्षम प्राधिकारी द्वारा अधिरोपित होता है तो उसका भुगतान प्रथम पक्ष द्वारा ही किया जाना देय होगा।
- 2- विद्युत आपूर्ति की व्यवस्था प्रथम पक्ष द्वारा करायी जायेगी जिसका व्यय प्रथम पक्ष द्वारा किया जायेगा।
- 3- जलापूर्ति व्यवस्था प्रथम पक्ष द्वारा की जायेगी।
- 4- प्रथम पक्ष को उक्त कार्य 02 शिफ्टों में करना होगा।
- 5- उक्त कार्य में कार्यस्थल पर अस्थायी वर्किंग शैड की व्यवस्था प्रथम पक्ष द्वारा की जायेगी।
- 6- उक्त कार्य के निरीक्षण हेतु थर्ड पार्टी इंस्पेक्शन की व्यवस्था सक्षम अधिकारी द्वारा लागू की जा सकती है, जो प्रथम पक्ष को मान्य होगी।
- 7- कूड़ा निस्तारण के प्रबन्धन के पश्चात उससे निकली मिटटी, प्लास्टिक इत्यादि, जिसका पुनः चक्रीकरण/निस्तारण नहीं हो सकता है, उस कचरे को डम्प साईट तक पहुँचाने का कार्य प्रथम पक्ष द्वारा किया जायेगा।
- 8- डम्प साईट की व्यवस्था प्रथम पक्ष द्वारा की जायेगी।

(द्वितीय पक्ष) अधिशासी अधिकारी
न0पा0परि0खोड़ा-मकनपुर
गाजियाबाद



(2)

- 9- उक्त कार्य संतोषजनक न होने की दशा में प्रथम पक्ष को नोटिस देकर पुनः कार्य कराया जायेगा, यदि प्रथम पक्ष पुनः कूड़ा निस्तारण कार्य ठीक प्रकार से नहीं करता है तो जमानत धनराशि जप्त कर कार्य द्वितीय न्यूनतम दर के निविदादाता से एल-1 की दरों पर कराया जायेगा। यदि विभाग द्वारा कार्य को कराये जाने में धनराशि अधिक व्यय होती है तो उसकी पूर्ति प्रथम पक्ष से भू-राजस्व की भाँति वसूल कर प्रथम पक्ष को काली सूची में दर्ज किया जायेगा।
- 10- प्रथम पक्ष द्वारा जमा की गई धरोहर जमानत धनराशि कार्य समाप्ति की तिथि से तीन माह पश्चात् कार्य सन्तोषजनक होने की स्थिति में ही वापस की जायेगी।
- 11- निविदा प्रपत्र में उल्लिखित समस्त शर्तों के मानने हेतु प्रथम पक्ष बाध्य रहेगा।
- 12- कार्य मानक के अनुसार न पाये जाने पर प्रथम पक्ष को दण्डित किया जायेगा।
- 13- किसी भी विवाद की स्थिति में सक्षम अधिकारी(अधिशाली अधिकारी) का निर्णय अन्तिम एवं सर्वमान्य होगा।
- 14- कार्य प्रारम्भ करने से पूर्व की फोटो व कार्य समाप्त होने के पश्चात् की फोटो संलग्न करना अनिवार्य होगा, अन्यथा की दशा में भुगतान सम्बन्धी कार्यवाही पर विचार नहीं किया जायेगा।
- 15- यदि किन्हीं विशेष परिस्थितियों में प्रथम पक्ष उक्त कार्य को निर्धारित समय सीमा के अन्दर पूर्ण नहीं कर पाता है तो सक्षम अधिकारी(अधिशाली अधिकारी), नगर पालिका परिषद, खोड़ा-मकनपुर, जनपद-गाजियाबाद की अनुमति से कार्य अवधि बढ़ायी जा सकती है, परन्तु उक्त अवधि दो बार से अधिक किसी भी दशा में नहीं बढ़ायी जायेगी।
- 16- कार्य होने के पश्चात् कार्य का सत्यापन सी0 एण्ड डी0 एस0 विभाग द्वारा उनके समकक्ष अवर/सहायक अभियन्ता की संस्तुति के उपरान्त ही भुगतान सम्बन्धी अग्रिम कार्यवाही की जाएगी।
- 17- प्रथम पक्ष को उपरोक्त स्थल से कचरा पूर्ण रूप से विलुप्त करके देना होगा।
- 18- उक्त कार्य में प्रयुक्त होने वाले उपकरण/मशीन जैसे-वेलिंग मशीन, शेडिंग मशीन, ट्रैक्टर-ट्रॉली, डम्पर, जे0सी0बी0 एवं पोकलैन मशीन प्रथम पक्ष द्वारा लगाए जायेंगे, जिसका समस्त व्यय प्रथम पक्ष द्वारा किया जायेगा।
- 19- कार्य का भुगतान 20 प्रतिशत कार्य पूर्ण होने के पश्चात् किया जायेगा।
- 20- निकाय द्वारा निडौरी में बनाये जा रहे निर्माणाधीन प्लान्ट का कार्य पूर्ण होने एवं प्लान्ट के शुरू होने के पश्चात् उक्त कार्य के सम्बन्ध में किया गया अनुबन्ध स्वतः समाप्त हो जायेगा।
- 21- यदि द्वितीय न्यूनतम दर का निविदादाता उक्त कार्य एल-1 की स्वीकृत दरों पर कार्य करने के लिए तैयार नहीं होता है तो निविदा निरस्त कर पुनः निविदा आमन्त्रित करने की कार्यवाही की जायेगी। इसके फलस्वरूप प्रथम पक्ष की निविदा के साथ जमा जमानत धनराशि जप्त करते हुये काली सूची में दर्ज किये जाने की कार्यवाही सम्पादित कर दी जायेगी।
- 22- कार्य की समयावधि समाप्त होने पर उक्त अवधि सक्षम अधिकारी (अधिशाली अधिकारी) द्वारा बढ़ायी जा सकती है।
- 23- कूड़ा निस्तारण के समय, जो गीला कूड़ा (Bio-degradable) निकलेगा, उसकी कम्पोस्टिंग प्रथम पक्ष को करनी होगी। उपरोक्त क्रियाओं के पश्चात् उसका प्रयोग बायो एनर्जी रिसोर्स यथा बायोगैस, खाद अथवा कम्पोस्टिंग प्रथम पक्ष को करनी होगी। उपरोक्त सम्भावित क्रियाओं के पश्चात् जो भी प्रोडक्ट यथा गैस, खाद या अन्य उत्पाद तैयार होगा, उसकी मात्रा का मूल्यांकन प्रतिदिन/यथा अवधि नगर पालिका के सफाई एवं खाद्य निरीक्षक द्वारा किया जायेगा और उसे पूर्ण पारदर्शिता के साथ खुले बाजार में विक्रय करने के पश्चात् जो धनराशि प्राप्त होगी, उसे नगर पालिका कोष में जमा कराने का उत्तरदायित्व फर्म/ठेकेदार का होगा, जिसका समय-समय पर निरीक्षण उच्चाधिकारियों द्वारा किया जायेगा। यदि प्राप्त धनराशि को निकाय कोष में नहीं जमा किया जाता है तो उक्त धनराशि की कटौती फर्म/ठेकेदार द्वारा प्रस्तुत बिल से कर ली जायेगी।
- 24- कूड़ा निस्तारण प्रक्रिया में जो भी आर.डी.एफ. निकलेगा उसका सत्यापन सफाई एवं खाद्य निरीक्षक द्वारा किया जायेगा एवं उपरोक्त आर.डी.एफ. का पारदर्शी ढंग से विक्रय करने के पश्चात् जो धनराशि प्राप्त होगी, उसे नगर पालिका कोष में जमा कराने का उत्तरदायित्व फर्म/ठेकेदार का होगा, जिसका समय-समय पर निरीक्षण उच्चाधिकारियों द्वारा किया जायेगा। यदि प्राप्त धनराशि को निकाय कोष में नहीं जमा किया जाता है तो उक्त धनराशि की कटौती फर्म/ठेकेदार द्वारा प्रस्तुत बिल से कर ली जायेगी।



द्वितीय
(प्रथम पक्ष)
अधिशाली अधिकारी
न0पा0परि0खोड़ा-मकनपुर
गाजियाबाद

ATTESTED
MEHAR CHAND PAUL
Notary Advocate
Ghaziabad
Regn. No-13416

29/02/2024



BRIJ ENTERPRISES

136-B, Anand Industrial Estate, Mohan Nagar Ghaziabad- 201007 (U.P.)

21/11/2024

TO,

Executive Officer

Nagar Palika Parishad,

Khora

Sub- Legacy Waste Received from 24 October 2024 to 20 November 2024.

Dear Sir,

This is to inform you that we have received Legacy Waste at our Dasna Vill-Nahal Ghaziabad Plant from 24 October 2024 to 20 November 2024 from Khoda Municipal council.

The details of the Legacy Waste received is as follows :-

Total Trips- 1184**Total Weight- 16588.7**

The same is being processed and shall be Disposed off as per norms.

For Brij Enterprises

Authorised Signatory



NO.	DATE	VEHICEL NO.	GROSS WEIGHT	TARE WEIGHT	NET WEIGHT	In Time
1	24-10-2024	8604	25105	11200	13905	05:50:26
2	24-10-2024	1882	25865	11500	14365	06:24:26
3	24-10-2024	2223	26320	12065	14255	06:32:26
4	24-10-2024	3155	24890	11115	13775	06:53:26
5	24-10-2024	0275	25305	11310	13995	07:07:56
6	24-10-2024	0729	26120	12140	13980	07:27:46
7	24-10-2024	4735	25600	11190	14410	07:42:26
8	24-10-2024	0055	24475	10685	13790	08:24:26
9	04-11-2024	0055	25865	10685	15180	07:14:26
10	04-11-2024	0275	26320	11310	15010	07:25:26
11	04-11-2024	2223	24890	12065	12825	07:48:26
12	04-11-2024	2223	25305	12065	13240	12:09:26
13	04-11-2024	0275	25600	11310	14290	12:46:56
14	04-11-2024	0055	24475	10685	13790	12:53:46
15	05-11-2024	0275	24105	11310	12795	08:18:26
16	05-11-2024	1882	24865	11500	13365	08:42:26
17	05-11-2024	8604	25320	11200	14120	09:03:26
18	05-11-2024	0055	23890	10685	13205	09:26:26
19	05-11-2024	3155	24305	11115	13190	09:41:56
20	05-11-2024	0729	25120	12140	12980	10:06:46
21	06-11-2024	7248	25320	11000	14320	08:06:00
22	06-11-2024	0275	25120	11310	13810	08:50:00
23	06-11-2024	2223	25880	12065	13815	08:59:00
24	06-11-2024	1882	24960	11500	13460	08:56:00
25	06-11-2024	8604	24600	11200	13400	09:12:00
26	06-11-2024	0729	25320	12140	13180	09:28:00
27	06-11-2024	3155	25410	11880	13530	09:02:40
28	06-11-2024	8604	26000	11200	14800	09:16:35
29	06-11-2024	0835	26070	11180	14890	09:33:45
30	06-11-2024	0055	25785	10685	15100	09:41:36
31	06-11-2024	0275	26390	11310	15080	09:47:36
32	06-11-2024	2223	26985	12065	14920	09:51:36
33	06-11-2024	7637	26295	11415	14880	09:56:40
34	06-11-2024	HR58D3338	54805	16400	38405	10:49:35
35	06-11-2024	8604	26120	11200	14920	11:14:45
36	06-11-2024	0835	26290	11180	15110	11:24:36
37	06-11-2024	0055	25775	10685	15090	11:31:36
38	06-11-2024	0275	26270	11310	14960	11:37:36
39	06-11-2024	2223	27155	12065	15090	11:41:40
40	06-11-2024	7637	26495	11415	15080	11:50:35
41	06-11-2024	HR58C3338	50490	15210	35280	12:11:45
42	06-11-2024	8604	25075	11200	13875	12:51:36
43	06-11-2024	0835	25445	11180	14265	13:00:36
44	06-11-2024	0055	25840	10685	15155	13:12:36
45	06-11-2024	0275	26275	11310	14965	13:19:40
46	06-11-2024	2223	26810	12065	14745	13:25:35



47	06-11-2024	7637	25370	11415	13955	13:41:45
48	06-11-2024	8604	24655	11200	13455	02:41:36
49	06-11-2024	HR58D3338	57600	16400	41200	02:44:36
50	06-11-2024	0835	25440	11180	14260	02:48:36
51	06-11-2024	0055	25940	10685	15255	03:02:36
52	06-11-2024	0275	25210	11310	13900	03:12:40
53	06-11-2024	2223	26810	12065	14745	03:21:35
54	06-11-2024	7637	26280	11415	14865	03:34:45
55	06-11-2024	8604	26415	11200	15215	04:25:36
56	06-11-2024	0055	25830	10685	15145	04:43:36
57	06-11-2024	0275	25175	11310	13865	04:49:36
58	06-11-2024	2223	26325	12065	14260	04:53:40
59	06-11-2024	7637	27160	11415	15745	05:13:35
60	06-11-2024	HR58C3338	53610	15210	38400	05:24:45
61	06-11-2024	HR58D3338	51590	16400	35190	06:27:36
62	07-11-2024	0055	25320	10685	14635	11:01:26
63	07-11-2024	0275	23890	11310	12580	15:20:26
64	07-11-2024	8604	24305	11200	13105	15:37:26
65	07-11-2024	3155	25120	11115	14005	15:51:26
66	07-11-2024	0055	24600	10685	13915	16:09:56
67	07-11-2024	2223	23475	12065	11410	16:54:46
68	07-11-2024	8604	25985	11200	14785	07:53:20
69	07-11-2024	3155	27080	11880	15200	08:14:41
70	07-11-2024	0275	24985	11310	13675	08:10:10
71	07-11-2024	7637	25680	11415	14265	08:19:12
72	07-11-2024	4735	26390	11190	15200	08:28:40
73	07-11-2024	7636	25280	11155	14125	08:32:02
74	07-11-2024	4172	25520	10955	14565	08:31:35
75	07-11-2024	0835	25140	11180	13960	08:43:48
76	07-11-2024	0037	24130	11055	13075	08:48:28
77	07-11-2024	0055	24765	10685	14080	08:46:20
78	07-11-2024	HR58D3338	51285	16400	34885	09:04:41
79	07-11-2024	8604	26210	11200	15010	10:10:10
80	07-11-2024	3155	25550	11880	13670	10:19:12
81	07-11-2024	7637	25190	11415	13775	10:33:40
82	07-11-2024	4735	26010	11190	14820	10:37:02
83	07-11-2024	7636	26065	11155	14910	10:36:35
84	07-11-2024	4172	26105	10955	15150	10:47:48
85	07-11-2024	0835	26325	11180	15145	10:50:28
86	07-11-2024	0275	26410	11310	15100	10:45:20
87	07-11-2024	0055	24485	10685	13800	11:09:41
88	07-11-2024	8604	26090	11200	14890	12:27:10
89	07-11-2024	3155	26680	11880	14800	12:39:12
90	07-11-2024	0275	26510	11310	15200	12:51:40
91	07-11-2024	7637	26195	11415	14780	12:57:02
92	07-11-2024	4735	26310	11190	15120	12:57:35
93	07-11-2024	3538	49385	15135	34250	13:09:48



94	07-11-2024	4172	25230	10955	14275	13:10:28
95	07-11-2024	0055	25785	10685	15100	13:21:20
96	07-11-2024	8604	26400	11200	15200	04:04:41
97	07-11-2024	HR58C3338	52100	15210	36890	03:56:10
98	07-11-2024	3155	26865	11880	14985	04:14:12
99	07-11-2024	0275	26130	11310	14820	04:28:40
100	07-11-2024	7637	26335	11415	14920	04:35:02
101	07-11-2024	7636	26360	11155	15205	04:43:35
102	07-11-2024	4172	26135	10955	15180	04:56:48
103	07-11-2024	0835	26115	11180	14935	05:01:28
104	07-11-2024	0037	25875	11055	14820	05:04:20
105	07-11-2024	0055	25595	10685	14910	05:23:41
106	07-11-2024	0275	26520	11310	15210	06:25:10
107	07-11-2024	4735	26370	11190	15180	06:39:12
108	07-11-2024	4172	25390	10955	14435	06:55:40
109	07-11-2024	0835	25160	11180	13980	06:57:02
110	07-11-2024	HR58C3338	51090	15210	35880	06:51:35
111	07-11-2024	0037	25040	11055	13985	07:01:48
112	07-11-2024	7637	26275	11415	14860	07:03:28
113	08-11-2024	3155	25120	11115	14005	07:57:26
114	08-11-2024	0055	24105	10685	13420	08:06:26
115	08-11-2024	8604	25190	11200	13990	10:06:00
116	08-11-2024	3155	24865	11115	13750	11:10:26
117	08-11-2024	7248	25320	11000	14320	12:30:26
118	08-11-2024	4735	23890	11190	12700	12:45:26
119	08-11-2024	8604	24305	11200	13105	12:51:56
120	08-11-2024	0275	25120	11310	13810	13:51:46
121	08-11-2024	3155	25320	11115	14205	14:01:26
122	08-11-2024	0055	23890	10685	13205	12:06:00
123	08-11-2024	7248	24305	11000	13305	02:06:26
124	08-11-2024	0055	25120	10685	14435	02:32:26
125	08-11-2024	8604	25320	11200	14120	03:01:56
126	08-11-2024	0275	23890	11310	12580	04:08:46
127	08-11-2024	3155	23890	11115	12775	04:18:26
128	08-11-2024	0055	24305	10685	13620	04:18:26
129	08-11-2024	7248	25120	11000	14120	04:24:26
130	08-11-2024	8604	25120	11200	13920	05:00:26
131	08-11-2024	8604	26400	11200	15200	07:53:20
132	08-11-2024	0055	24810	10685	14125	08:14:41
133	08-11-2024	3155	25255	11115	14140	08:10:10
134	08-11-2024	0835	25745	11180	14565	08:19:12
135	08-11-2024	4172	24915	10955	13960	08:28:40
136	08-11-2024	7636	24490	11415	13075	08:32:02
137	08-11-2024	7248	25785	11000	14785	08:31:35
138	08-11-2024	0275	25390	11310	14080	08:43:48
139	08-11-2024	4735	26200	11190	15010	08:48:28
140	08-11-2024	0055	24765	10685	14080	08:46:20



141	08-11-2024	3155	25995	11115	14880	09:04:41
142	08-11-2024	1882	26700	11500	15200	10:10:10
143	08-11-2024	8604	24870	11200	13670	10:19:12
144	08-11-2024	0835	24955	11180	13775	10:33:40
145	08-11-2024	7636	24830	11155	13675	10:37:02
146	08-11-2024	4172	25220	10955	14265	10:36:35
147	08-11-2024	0275	26510	11310	15200	10:47:48
148	08-11-2024	7248	25125	11000	14125	10:50:28
149	08-11-2024	4735	25755	11190	14565	10:45:20
150	08-11-2024	0055	24645	10685	13960	11:09:41
151	08-11-2024	8604	24275	11200	13075	12:27:10
152	08-11-2024	1882	25580	11500	14080	12:51:00
153	08-11-2024	7636	26040	11155	14885	12:51:40
154	08-11-2024	0835	26190	11180	15010	12:57:02
155	08-11-2024	4172	24625	10955	13670	12:57:35
156	08-11-2024	0275	26390	11310	15080	13:09:48
157	08-11-2024	0037	26335	11055	15280	13:10:28
158	08-11-2024	7637	25290	11415	13875	13:21:20
159	08-11-2024	7248	25265	11000	14265	04:04:41
160	08-11-2024	4735	26345	11190	15155	03:56:10
161	08-11-2024	3155	26080	11115	14965	04:14:12
162	08-11-2024	0055	25430	10685	14745	04:28:40
163	08-11-2024	8604	25155	11200	13955	04:35:02
164	08-11-2024	7636	24610	11155	13455	04:43:35
165	08-11-2024	0835	25145	11180	13965	04:56:48
166	08-11-2024	0275	25570	11310	14260	05:01:28
167	08-11-2024	0037	26310	11055	15255	05:04:20
168	08-11-2024	4172	24855	10955	13900	05:23:41
169	08-11-2024	7637	25975	11415	14560	06:25:10
170	08-11-2024	3155	26125	11115	15010	06:39:12
171	08-11-2024	0055	24355	10685	13670	06:55:40
172	08-11-2024	7248	26080	11000	15080	06:57:02
173	08-11-2024	3155	25080	11115	13965	06:51:35
174	08-11-2024	0055	25430	10685	14745	07:01:48
175	08-11-2024	2223	24305	12065	12240	09:40:26
176	09-11-2024	0729	25120	12140	12980	10:33:26
177	09-11-2024	2223	25320	12065	13255	12:09:26
178	09-11-2024	7248	23890	11000	12890	12:27:26
179	09-11-2024	3155	23890	11115	12775	12:42:26
180	09-11-2024	0055	24305	10685	13620	12:55:56
181	09-11-2024	0275	25120	11310	13810	13:42:46
182	09-11-2024	2223	25320	12065	13255	02:40:26
183	09-11-2024	0055	23890	10685	13205	02:38:26
184	09-11-2024	3155	24305	11115	13190	02:43:26
185	09-11-2024	7248	25120	11000	14120	02:46:26
186	09-11-2024	0275	25320	11310	14010	03:31:26
187	09-11-2024	2223	23890	12065	11825	04:19:26



235	10-11-2024	0729	23890	12140	11750	10:21:26
236	10-11-2024	7248	24305	11000	13305	10:24:26
237	10-11-2024	0055	25120	10685	14435	10:56:26
238	10-11-2024	8604	25320	11200	14120	11:15:56
239	10-11-2024	0275	25120	11310	13810	11:38:46
240	10-11-2024	4735	24305	11190	13115	11:51:26
241	10-11-2024	7248	25320	11000	14320	12:02:26
242	10-11-2024	1882	23890	11500	12390	12:22:26
243	10-11-2024	0729	23890	12140	11750	12:36:26
244	10-11-2024	0055	23890	10685	13205	13:28:26
245	10-11-2024	8604	23890	11200	12690	13:49:26
246	10-11-2024	0275	23890	11310	12580	13:49:56
247	10-11-2024	7248	24305	11000	13305	02:13:46
248	10-11-2024	4735	25120	11190	13930	02:24:26
249	10-11-2024	1882	25320	11500	13820	02:18:26
250	10-11-2024	0729	25120	12140	12980	03:14:26
251	10-11-2024	0055	24305	10685	13620	03:50:56
252	10-11-2024	1882	25320	11500	13820	04:09:46
253	10-11-2024	0275	23890	11310	12580	04:15:46
254	10-11-2024	8604	23890	11200	12690	04:32:26
255	10-11-2024	0729	23890	12140	11750	04:30:26
256	10-11-2024	7248	24305	11000	13305	04:37:26
257	10-11-2024	4735	25120	11190	13930	04:50:26
258	10-11-2024	8604	25985	11200	14785	10:20:40
259	10-11-2024	0055	25885	10685	15200	10:37:02
260	10-11-2024	9055	25755	12080	13675	10:43:35
261	10-11-2024	3155	26890	11880	15010	11:29:48
262	10-11-2024	4172	25035	10955	14080	12:17:28
263	10-11-2024	0037	26065	11055	15010	12:16:20
264	10-11-2024	0835	24850	11180	13670	12:44:41
265	10-11-2024	7636	24930	11155	13775	12:43:10
266	10-11-2024	7637	26235	11415	14820	13:02:12
267	10-11-2024	7248	25910	11000	14910	13:10:40
268	10-11-2024	0275	26460	11310	15150	13:17:02
269	10-11-2024	0729	27285	12140	15145	13:22:35
270	10-11-2024	4735	26290	11190	15100	13:38:48
271	10-11-2024	3155	26110	11880	14230	13:55:00
272	10-11-2024	8604	25000	11200	13800	13:54:28
273	10-11-2024	0055	25575	10685	14890	01:53:20
274	10-11-2024	0835	25980	11180	14800	02:28:41
275	10-11-2024	0037	26255	11055	15200	02:31:10
276	10-11-2024	4172	25735	10955	14780	02:55:12
277	10-11-2024	9055	26355	12080	14275	03:11:40
278	10-11-2024	7636	26255	11155	15100	03:17:02
279	10-11-2024	7637	25215	11415	13800	03:25:35
280	10-11-2024	0275	26200	11310	14890	03:41:48
281	10-11-2024	7248	25800	11000	14800	03:51:28



282	10-11-2024	4735	26390	11190	15200	03:52:20
283	10-11-2024	8604	25980	11200	14780	04:10:41
284	10-11-2024	0055	24960	10685	14275	04:03:10
285	10-11-2024	3155	25680	11880	13800	04:20:12
286	10-11-2024	0835	26070	11180	14890	04:29:40
287	10-11-2024	0729	26940	12140	14800	04:37:02
288	10-11-2024	0037	26255	11055	15200	04:47:35
289	10-11-2024	9055	26860	12080	14780	04:54:48
290	10-11-2024	4172	25230	10955	14275	05:00:28
291	10-11-2024	0275	26410	11310	15100	05:11:20
292	10-11-2024	7636	24955	11155	13800	05:37:41
293	10-11-2024	7637	26305	11415	14890	05:42:10
294	10-11-2024	7248	25780	11000	14780	05:49:12
295	10-11-2024	4735	25465	11190	14275	05:57:40
296	11-11-2024	3155	25120	11115	14005	09:20:26
297	11-11-2024	0275	23890	11310	12580	09:34:26
298	11-11-2024	4735	23890	11190	12700	09:51:26
299	11-11-2024	0729	23890	12140	11750	09:58:26
300	11-11-2024	7248	24305	11000	13305	10:04:26
301	11-11-2024	0055	25120	10685	14435	10:09:56
302	11-11-2024	3155	25320	11115	14205	11:39:46
303	11-11-2024	4735	23890	11190	12700	11:53:26
304	11-11-2024	0729	23890	12140	11750	11:44:26
305	11-11-2024	7248	24305	11000	13305	11:56:26
306	11-11-2024	0055	25120	10685	14435	12:13:26
307	11-11-2024	0275	23890	11310	12580	12:54:26
308	11-11-2024	3155	23890	11115	12775	13:47:26
309	11-11-2024	4735	23890	11190	12700	13:55:56
310	11-11-2024	0729	24305	12140	12165	02:15:46
311	11-11-2024	7248	25120	11000	14120	02:31:26
312	11-11-2024	0055	25320	10685	14635	02:46:26
313	11-11-2024	0275	23890	11310	12580	02:51:26
314	11-11-2024	4735	23890	11190	12700	04:15:56
315	11-11-2024	0729	24305	12140	12165	04:22:46
316	11-11-2024	0055	25120	10685	14435	05:00:46
317	11-11-2024	3155	25320	11115	14205	05:11:26
318	11-11-2024	0275	23890	11310	12580	05:07:26
319	11-11-2024	0055	24485	10685	13800	10:36:40
320	11-11-2024	9055	26970	12080	14890	10:38:02
321	11-11-2024	3155	26680	11880	14800	10:33:35
322	11-11-2024	4172	26155	10955	15200	10:43:48
323	11-11-2024	8604	25980	11200	14780	10:44:28
324	11-11-2024	5707	25495	11220	14275	10:49:20
325	11-11-2024	5903	26340	11240	15100	11:05:41
326	11-11-2024	0037	24855	11055	13800	11:01:10
327	11-11-2024	0835	26070	11180	14890	11:09:12
328	11-11-2024	7636	25935	11155	14780	11:15:40



329	11-11-2024	7637	26195	11415	14780	11:24:02
330	11-11-2024	7355	25430	11155	14275	11:26:35
331	11-11-2024	0055	25785	10685	15100	12:24:48
332	11-11-2024	9055	25855	12080	13775	12:32:28
333	11-11-2024	3155	26700	11880	14820	12:38:20
334	11-11-2024	0037	25965	11055	14910	12:54:41
335	11-11-2024	4172	26155	10955	15200	12:48:10
336	11-11-2024	0835	25960	11180	14780	13:03:12
337	11-11-2024	8604	25475	11200	14275	13:12:40
338	11-11-2024	5707	26320	11220	15100	13:20:02
339	11-11-2024	7636	24955	11155	13800	13:28:35
340	11-11-2024	7355	26045	11155	14890	13:47:48
341	11-11-2024	7637	26215	11415	14800	13:49:28
342	11-11-2024	9055	27280	12080	15200	02:04:20
343	11-11-2024	3155	26660	11880	14780	02:26:41
344	11-11-2024	0037	25330	11055	14275	02:21:10
345	11-11-2024	0835	24980	11180	13800	02:35:12
346	11-11-2024	4172	25845	10955	14890	02:49:40
347	11-11-2024	0055	25485	10685	14800	02:54:02
348	11-11-2024	8604	26400	11200	15200	02:50:35
349	11-11-2024	7636	25935	11155	14780	03:09:48
349	11-11-2024	7636	25935	11155	14780	03:09:48
350	11-11-2024	5707	25495	11220	14275	03:10:28
351	11-11-2024	7637	26515	11415	15100	03:24:20
352	11-11-2024	9055	25880	12080	13800	03:42:41
353	11-11-2024	3155	26770	11880	14890	03:47:10
354	11-11-2024	0037	25835	11055	14780	03:57:12
355	11-11-2024	0835	25455	11180	14275	04:04:40
356	11-11-2024	4172	25740	10955	14785	04:16:02
357	11-11-2024	0055	25885	10685	15200	04:14:35
358	11-11-2024	7355	24830	11155	13675	04:20:48
359	11-11-2024	8604	26210	11200	15010	04:24:28
360	11-11-2024	7636	25235	11155	14080	04:37:20
361	11-11-2024	7637	26425	11415	15010	04:54:41
362	11-11-2024	5707	24890	11220	13670	04:56:10
363	11-11-2024	3155	25655	11880	13775	05:03:12
364	11-11-2024	0037	25875	11055	14820	05:17:40
365	11-11-2024	0055	25595	10685	14910	05:36:02
366	11-11-2024	4172	26105	10955	15150	05:37:35
367	11-11-2024	7355	26300	11155	15145	05:47:48
368	12-11-2024	7248	24675	11000	13675	11:07:26
369	12-11-2024	0055	25215	10685	14530	11:19:26
370	12-11-2024	0729	25320	12140	13180	12:21:26
371	12-11-2024	2223	26030	12065	13965	12:36:26
372	12-11-2024	3155	24170	11115	13055	12:43:26
373	12-11-2024	7248	25440	11000	14440	13:40:56
374	12-11-2024	0729	25248	12140	13108	02:08:46
375	12-11-2024	0055	24890	10685	14205	02:38:26



376	12-11-2024	2223	26240	12065	14175	02:41:26
377	12-11-2024	3155	26080	11115	14965	02:50:26
378	12-11-2024	7248	24780	11000	13780	03:35:26
379	12-11-2024	0055	24360	10685	13675	04:25:26
380	12-11-2024	0729	26670	12140	14530	04:49:26
381	12-11-2024	2223	25245	12065	13180	04:55:56
382	12-11-2024	7248	24965	11000	13965	05:44:46
383	12-11-2024	3155	24170	11115	13055	05:50:26
384	12-11-2024	0055	25125	10685	14440	06:23:26
385	12-11-2024	0729	25248	12140	13108	06:43:26
386	12-11-2024	2223	26270	12065	14205	06:41:56
387	12-11-2024	0055	24125	10685	13440	11:06:00
388	12-11-2024	9055	27180	12080	15100	11:10:35
389	12-11-2024	3155	26660	11880	14780	11:23:48
390	12-11-2024	5707	24995	11220	13775	11:24:28
391	12-11-2024	4172	25775	10955	14820	11:22:20
392	12-11-2024	0835	26380	11180	15200	11:41:41
393	12-11-2024	0037	24730	11055	13675	11:34:10
394	12-11-2024	7636	26165	11155	15010	11:45:12
395	12-11-2024	8604	25280	11200	14080	11:52:40
396	12-11-2024	7637	26425	11415	15010	11:59:02
397	12-11-2024	1112	26560	11650	14910	11:59:35
398	12-11-2024	0769	27400	12200	15200	12:15:48
399	12-11-2024	0055	25465	10685	14780	12:36:28
400	12-11-2024	3155	26155	11880	14275	12:47:20
401	12-11-2024	0037	26155	11055	15100	13:05:41
402	12-11-2024	4172	24755	10955	13800	13:03:10
403	12-11-2024	9055	26970	12080	14890	01:15:12
404	12-11-2024	0835	25260	11180	14080	01:23:40
405	12-11-2024	7636	26165	11155	15010	01:26:02
406	12-11-2024	8604	26110	11200	14910	01:24:35
407	12-11-2024	5707	26420	11220	15200	01:37:48
408	12-11-2024	7637	26195	11415	14780	01:42:28
409	12-11-2024	1112	25925	11650	14275	01:46:20
410	12-11-2024	0769	27300	12200	15100	02:00:41
411	12-11-2024	0055	24485	10685	13800	02:00:10
412	12-11-2024	3155	26770	11880	14890	02:17:12
413	12-11-2024	0037	25855	11055	14800	02:24:40
414	12-11-2024	4172	26055	10955	15100	02:29:02
415	12-11-2024	0835	24980	11180	13800	02:36:35
416	12-11-2024	9055	26970	12080	14890	02:47:48
417	12-11-2024	7636	25935	11155	14780	02:57:28
418	12-11-2024	7637	25690	11415	14275	03:01:20
419	12-11-2024	5707	26005	11220	14785	03:21:41
420	12-11-2024	8604	25095	11200	13895	03:38:00
421	12-11-2024	0055	25885	10685	15200	03:17:10
422	12-11-2024	0769	26755	12200	14555	03:45:00



423	12-11-2024	1112	25325	11650	13675	03:42:12
424	12-11-2024	3155	26890	11880	15010	04:12:40
425	12-11-2024	0835	25260	11180	14080	04:18:02
426	12-11-2024	0037	26065	11055	15010	04:18:35
427	12-11-2024	4172	24625	10955	13670	04:28:48
428	12-11-2024	9055	27190	12080	15110	04:47:28
429	12-11-2024	8604	24995	11200	13795	05:43:00
430	12-11-2024	0055	25465	10685	14780	05:39:20
431	12-11-2024	5707	26130	11220	14910	06:00:41
432	13-11-2024	0055	24360	10685	13675	09:56:26
433	13-11-2024	8604	25730	11200	14530	10:09:26
434	13-11-2024	0729	25320	12140	13180	11:23:26
435	13-11-2024	7248	24965	11000	13965	11:31:26
436	13-11-2024	2223	25120	12065	13055	11:35:26
437	13-11-2024	0055	25125	10685	14440	11:53:56
438	13-11-2024	3155	24223	11115	13108	12:09:46
439	13-11-2024	8604	25405	11200	14205	12:27:26
440	13-11-2024	0729	26315	12140	14175	13:10:26
441	13-11-2024	2223	27030	12065	14965	13:16:26
442	13-11-2024	7248	24780	11000	13780	13:21:26
443	13-11-2024	0055	24360	10685	13675	13:28:26
444	13-11-2024	3155	25645	11115	14530	13:58:26
445	13-11-2024	8604	24380	11200	13180	02:06:56
446	13-11-2024	7248	24965	11000	13965	03:19:46
447	13-11-2024	2223	25120	12065	13055	03:26:26
448	13-11-2024	0729	26580	12140	14440	03:30:26
449	13-11-2024	0055	23793	10685	13108	03:37:26
450	13-11-2024	3155	25320	11115	14205	03:40:56
451	13-11-2024	8604	25375	11200	14175	03:56:56
452	13-11-2024	0729	27105	12140	14965	05:15:56
453	13-11-2024	7248	24780	11000	13780	05:21:56
454	13-11-2024	0055	25125	10685	14440	05:44:56
455	13-11-2024	3155	24223	11115	13108	06:02:56
456	13-11-2024	1112	25405	11650	13755	10:24:00
457	13-11-2024	4735	25840	11190	14650	11:08:00
458	13-11-2024	0055	25425	10685	14740	11:31:00
459	13-11-2024	0729	26135	12140	13995	11:32:00
460	13-11-2024	9055	25660	12080	13580	11:38:00
461	13-11-2024	8604	26300	11200	15100	11:29:20
462	13-11-2024	7248	25780	11000	14780	12:11:41
463	13-11-2024	5707	24995	11220	13775	12:16:10
464	13-11-2024	3155	26700	11880	14820	12:23:12
465	13-11-2024	0769	27400	12200	15200	12:33:40
466	13-11-2024	1112	25325	11650	13675	12:35:02
467	13-11-2024	0037	26255	11055	15200	12:32:35
468	13-11-2024	4172	24630	10955	13675	12:44:48
469	13-11-2024	2223	27075	12065	15010	12:52:28

lay t
 .
 i.
 v.
 r
 t
 d
 ic
 10. C
 R
 1. N
 2. R
 3. R
 ge
 co
 the

S No.



470	13-11-2024	7636	26065	11155	14910	12:55:20
471	13-11-2024	7637	26615	11415	15200	13:10:41
472	13-11-2024	0835	25960	11180	14780	13:08:10
473	13-11-2024	4735	25465	11190	14275	13:18:12
474	13-11-2024	8604	26300	11200	15100	13:26:40
475	13-11-2024	0729	25940	12140	13800	13:31:02
476	13-11-2024	0055	25575	10685	14890	13:30:35
477	13-11-2024	9055	26160	12080	14080	13:49:48
478	13-11-2024	7248	26010	11000	15010	13:53:28
479	13-11-2024	0835	26090	11180	14910	13:50:20
480	13-11-2024	3155	27080	11880	15200	02:09:41
481	13-11-2024	5707	26000	11220	14780	02:05:10
482	13-11-2024	4172	25230	10955	14275	02:14:12
483	13-11-2024	0769	27300	12200	15100	02:29:40
484	13-11-2024	2223	25865	12065	13800	02:35:02
485	13-11-2024	7637	26305	11415	14890	02:38:35
486	13-11-2024	7636	25955	11155	14800	02:49:48
487	13-11-2024	0835	26280	11180	15100	02:52:28
488	13-11-2024	0729	25940	12140	13800	02:52:20
489	13-11-2024	0055	25575	10685	14890	03:11:41
490	13-11-2024	8604	25980	11200	14780	03:08:10
491	13-11-2024	0037	25330	11055	14275	03:19:12
492	13-11-2024	9055	26865	12080	14785	03:33:40
493	13-11-2024	7248	26200	11000	15200	03:39:02
494	13-11-2024	3155	25555	11880	13675	03:41:35
495	13-11-2024	4172	25965	10955	15010	03:52:48
496	13-11-2024	1112	25730	11650	14080	03:55:28
497	13-11-2024	7637	26425	11415	15010	04:00:20
498	13-11-2024	7636	24825	11155	13670	04:18:41
499	13-11-2024	0835	26290	11180	15110	04:14:10
500	13-11-2024	0769	26455	12200	14255	04:15:00
501	13-11-2024	2223	26845	12065	14780	04:23:12
502	13-11-2024	5707	26130	11220	14910	04:32:40
503	13-11-2024	7248	26100	11000	15100	05:09:02
504	13-11-2024	9055	25880	12080	13800	05:09:35
505	13-11-2024	0037	25945	11055	14890	05:21:48
506	13-11-2024	8604	25980	11200	14780	05:22:28
507	13-11-2024	0729	26415	12140	14275	05:21:20
508	13-11-2024	0055	25470	10685	14785	05:39:41
509	13-11-2024	3155	27080	11880	15200	05:35:10
510	13-11-2024	5707	26110	11220	14890	05:44:12
511	13-11-2024	4172	25735	10955	14780	05:55:40
512	13-11-2024	1112	25925	11650	14275	05:58:02
513	13-11-2024	0769	26985	12200	14785	05:57:35
514	13-11-2024	2223	26850	12065	14785	06:06:48
515	13-11-2024	7637	26195	11415	14780	06:09:28
516	13-11-2024	7636	25430	11155	14275	06:24:20



517	14-11-2024	0729	25195	12140	13055	09:54:26
518	14-11-2024	3155	25555	11115	14440	10:00:26
519	14-11-2024	0055	23793	10685	13108	10:05:56
520	14-11-2024	8604	25405	11200	14205	10:17:46
521	14-11-2024	0729	25815	12140	13675	12:22:26
522	14-11-2024	3155	25290	11115	14175	12:15:26
523	14-11-2024	0055	25650	10685	14965	12:21:26
524	14-11-2024	8604	24980	11200	13780	12:27:26
525	14-11-2024	3155	24790	11115	13675	02:06:26
526	14-11-2024	0055	25215	10685	14530	02:13:26
527	14-11-2024	0729	25920	12140	13780	02:26:56
528	14-11-2024	8604	24875	11200	13675	02:48:46
529	14-11-2024	3155	24895	11115	13780	04:05:26
530	14-11-2024	0055	24360	10685	13675	04:05:26
531	14-11-2024	0729	26670	12140	14530	04:15:26
532	14-11-2024	8604	24980	11200	13780	04:33:56
533	14-11-2024	3155	24790	11115	13675	06:02:56
534	14-11-2024	0055	25215	10685	14530	06:20:56
535	14-11-2024	0729	25320	12140	13180	06:23:56
536	14-11-2024	8604	25375	11200	14175	06:44:56
537	14-11-2024	7248	25560	11000	14560	09:43:00
538	14-11-2024	0055	24805	10685	14120	09:46:00
539	14-11-2024	2223	27165	12065	15100	09:48:20
540	14-11-2024	3155	26660	11880	14780	10:02:41
541	14-11-2024	0769	25975	12200	13775	09:57:10
542	14-11-2024	1112	26470	11650	14820	10:01:12
543	14-11-2024	9055	27280	12080	15200	10:06:40
544	14-11-2024	4172	24630	10955	13675	10:08:02
545	14-11-2024	0037	26255	11055	15200	10:06:35
546	14-11-2024	7637	25090	11415	13675	10:15:48
547	14-11-2024	7636	25940	11155	14785	10:17:28
548	14-11-2024	0835	25965	11180	14785	10:44:20
549	14-11-2024	4735	25035	11190	13845	11:33:00
550	14-11-2024	4735	25970	11190	14780	11:37:41
551	14-11-2024	5707	25495	11220	14275	11:38:10
552	14-11-2024	0055	24960	10685	14275	11:48:12
553	14-11-2024	3155	26980	11880	15100	11:53:40
554	14-11-2024	0037	24855	11055	13800	11:55:02
555	14-11-2024	5903	26130	11240	14890	11:54:35
556	14-11-2024	4172	25035	10955	14080	12:02:48
557	14-11-2024	2223	27075	12065	15010	12:04:28
558	14-11-2024	1112	26560	11650	14910	12:00:20
559	14-11-2024	0769	27400	12200	15200	12:20:41
560	14-11-2024	7637	26195	11415	14780	12:16:10
561	14-11-2024	9055	26355	12080	14275	12:24:12
562	14-11-2024	7248	26100	11000	15100	12:31:40
563	14-11-2024	0835	24980	11180	13800	12:36:02



564	14-11-2024	7637	26305			
	14-11-2024	0055	24485	11415	14890	12:34:35
565	14-11-2024	3155	26770	10685	13800	03:25:48
566	14-11-2024	0037	25135	11880	14890	03:25:28
567	14-11-2024	7637	25530	11055	14080	03:20:20
568	14-11-2024	4172	25965	11180	14350	03:34:00
569	14-11-2024	0769	27110	10955	15010	03:36:41
570	14-11-2024	1112	26850	12200	14910	03:31:10
571	14-11-2024	2223	26845	11650	15200	03:38:12
572	14-11-2024	4735	25465	12065	14780	03:44:40
573	14-11-2024	5903	24915	11190	14275	03:47:02
574	14-11-2024	7248	24915	11240	13675	03:44:35
575	14-11-2024	9055	26010	11000	15010	03:52:48
576	14-11-2024	0835	25855	12080	13775	03:52:28
577	14-11-2024	0835	26000	11180	14820	03:48:20
578	14-11-2024	7636	26355	11155	15200	04:04:41
579	14-11-2024	5707	24895	11220	13675	04:18:10
580	14-11-2024	0055	25885	10685	15200	05:01:12
581	14-11-2024	3155	26790	11880	14910	05:11:40
582	14-11-2024	0037	26155	11055	15100	05:16:02
583	14-11-2024	7637	24970	11180	13790	05:18:00
584	14-11-2024	4172	24755	10955	13800	05:25:35
585	14-11-2024	0769	27090	12200	14890	05:40:48
586	14-11-2024	1112	26430	11650	14780	05:45:28
587	14-11-2024	2223	26340	12065	14275	05:44:20
588	14-11-2024	4735	25975	11190	14785	06:06:41
589	14-11-2024	5903	26440	11240	15200	06:03:10
590	14-11-2024	7248	25285	11000	14285	06:15:00
591	14-11-2024	9055	26970	12080	14890	06:17:12
592	14-11-2024	0835	25960	11180	14780	06:24:40
593	14-11-2024	7636	25430	11155	14275	06:28:02
594	15-11-2024	2223	25845	12065	13780	11:14:26
595	15-11-2024	8604	24875	11200	13675	11:38:26
596	15-11-2024	3155	25645	11115	14530	11:43:56
597	15-11-2024	0729	25320	12140	13180	12:08:46
598	15-11-2024	0055	24860	10685	14175	12:36:26
599	15-11-2024	2223	26240	12065	14175	13:21:26
600	15-11-2024	8604	26165	11200	14965	13:46:26
601	15-11-2024	3155	24295	11115	13180	13:57:26
602	15-11-2024	0729	26315	12140	14175	02:25:26
603	15-11-2024	0055	24860	10685	14175	02:54:26
604	15-11-2024	8604	26165	11200	14965	03:36:56
605	15-11-2024	2223	25845	12065	13780	03:47:46
606	15-11-2024	3155	24790	11115	13675	04:16:26
607	15-11-2024	8604	24875	11200	13675	05:55:26
608	15-11-2024	2223	26595	12065	14530	05:56:26
609	15-11-2024	0055	24485	10685	13800	08:37:56
610	15-11-2024	9055	26970	12080	14890	08:55:56



611	15-11-2024	0769	26280	12200	14080	08:48:00
612	15-11-2024	7230	26500	11490	15010	08:51:56
613	15-11-2024	0835	25960	11180	14780	08:56:56
614	15-11-2024	4172	25230	10955	14275	09:01:56
615	15-11-2024	0037	25945	11055	14890	09:10:56
616	15-11-2024	7636	24955	11155	13800	09:17:56
617	15-11-2024	2223	27265	12065	15200	09:19:00
618	15-11-2024	5903	24915	11240	13675	09:20:56
619	15-11-2024	3155	26005	11115	14890	09:27:56
620	15-11-2024	8604	25000	11200	13800	10:14:56
621	15-11-2024	7248	25890	11000	14890	10:25:56
622	15-11-2024	0055	24765	10685	14080	10:21:56
623	15-11-2024	9055	27180	12080	15100	10:27:56
624	15-11-2024	0769	26000	12200	13800	10:31:56
625	15-11-2024	7230	26380	11490	14890	10:40:56
626	15-11-2024	0835	25260	11180	14080	10:48:56
627	15-11-2024	4172	25965	10955	15010	10:45:56
628	15-11-2024	0037	25845	11065	14780	10:50:56
629	15-11-2024	7636	25430	11155	14275	10:58:56
630	15-11-2024	2223	27265	12065	15200	11:06:56
631	15-11-2024	5903	25495	11240	14255	11:02:56
632	15-11-2024	3155	24970	11115	13855	11:08:56
633	15-11-2024	0055	24895	10685	14210	12:05:56
634	15-11-2024	0769	27110	12200	14910	12:17:02
635	15-11-2024	0835	26380	11180	15200	12:18:35
636	15-11-2024	7230	26270	11490	14780	12:31:48
637	15-11-2024	0037	25330	11055	14275	12:33:28
638	15-11-2024	4172	26155	10955	15200	12:33:20
639	15-11-2024	9055	25755	12080	13675	12:54:41
640	15-11-2024	7636	26355	11155	15200	12:51:10
641	15-11-2024	7248	24675	11000	13675	13:02:12
642	15-11-2024	8604	24875	11200	13675	13:14:40
643	15-11-2024	3155	27080	11880	15200	13:17:02
644	15-11-2024	2223	25740	12065	13675	13:18:35
645	15-11-2024	5903	25515	11240	14275	13:30:48
646	15-11-2024	0769	26475	12200	14275	02:00:28
647	15-11-2024	7230	26590	11490	15100	02:00:20
648	15-11-2024	0037	24855	11055	13800	02:29:41
649	15-11-2024	4172	25845	10955	14890	02:27:10
650	15-11-2024	0835	25260	11180	14080	02:44:12
651	15-11-2024	7248	26010	11000	15010	02:55:40
652	15-11-2024	8604	25980	11200	14780	03:04:02
653	15-11-2024	7636	25430	11155	14275	03:05:35
654	15-11-2024	3155	27080	11880	15200	03:26:48
655	15-11-2024	2223	25740	12065	13675	03:28:28
656	15-11-2024	5903	26440	11240	15200	03:26:20
657	15-11-2024	0055	25020	10685	14335	03:28:00



658	15-11-2024	4172	24630	10955	13675	04:24:41
659	15-11-2024	0835	26070	11180	14890	04:25:10
660	15-11-2024	0037	24855	11055	13800	04:39:12
661	15-11-2024	9055	26970	12080	14890	04:49:40
662	15-11-2024	8604	25280	11200	14080	05:17:02
663	15-11-2024	5903	26340	11240	15100	05:19:35
664	15-11-2024	0769	26000	12200	13800	05:31:48
665	15-11-2024	3155	26770	11880	14890	05:38:28
666	15-11-2024	7230	25570	11490	14080	05:39:20
667	15-11-2024	9055	27090	12080	15010	06:14:41
668	16-11-2024	3155	26080	11115	14965	10:07:26
669	16-11-2024	0729	25320	12140	13180	10:19:26
670	16-11-2024	0055	24860	10685	14175	10:37:56
671	16-11-2024	3155	25290	11115	14175	12:23:46
672	16-11-2024	0729	27105	12140	14965	12:28:26
673	16-11-2024	0055	24465	10685	13780	12:22:26
674	16-11-2024	0729	25815	12140	13675	02:06:26
675	16-11-2024	0055	23865	10685	13180	02:20:26
676	16-11-2024	3155	25290	11115	14175	02:29:26
677	16-11-2024	0729	26315	12140	14175	04:28:26
678	16-11-2024	3155	26080	11115	14965	04:34:56
679	16-11-2024	0055	24465	10685	13780	04:43:46
680	16-11-2024	3155	24790	11115	13675	06:01:26
681	16-11-2024	0729	25815	12140	13675	06:12:26
682	16-11-2024	4735	25445	11190	14255	09:00:42
683	16-11-2024	0769	25385	11430	13955	08:59:35
684	16-11-2024	7355	26990	11790	15200	09:05:52
685	16-11-2024	8604	24875	11200	13675	09:20:22
686	16-11-2024	7248	26200	11000	15200	09:09:26
687	16-11-2024	0055	24360	10685	13675	09:18:56
688	16-11-2024	7637	26325	11415	14910	09:28:42
689	16-11-2024	2223	27265	12065	15200	09:43:42
690	16-11-2024	9055	26860	12080	14780	09:41:35
691	16-11-2024	3155	25390	11115	14275	09:46:52
692	16-11-2024	4172	26155	10955	15200	07:02:22
693	16-11-2024	0037	24730	11055	13675	09:48:26
694	16-11-2024	7636	26355	11155	15200	10:00:56
695	16-11-2024	5903	24915	11240	13675	10:08:42
696	16-11-2024	5707	24895	11220	13675	10:21:42
697	16-11-2024	4735	26390	11190	15200	10:39:35
698	16-11-2024	0769	25105	11430	13675	10:56:52
699	16-11-2024	7355	26065	11790	14275	11:14:22
700	16-11-2024	0055	24960	10685	14275	11:00:26
701	16-11-2024	7248	26100	11000	15100	11:05:56
702	16-11-2024	8604	24275	11200	13075	11:14:42
703	16-11-2024	7637	25495	11415	14080	11:27:42
704	16-11-2024	2223	26950	12065	14885	11:35:35



ii. Or
 iii. TI
 iv. TI
 v. U
 vi. N
 9. If
 i. o
 pa
 N
 a
 r

Day t

ii.

iii.

iv.

10.

1.

2.

3.

SN

705	16-11-2024	4172	25965	10955	15010	11:39:52
706	16-11-2024	9055	25750	12080	13670	11:52:22
707	16-11-2024	0037	26135	11055	15080	11:36:26
708	16-11-2024	3155	26395	11115	15280	11:46:56
709	16-11-2024	7636	25030	11155	13875	11:51:42
710	16-11-2024	5903	25505	11240	14265	12:05:42
711	16-11-2024	5707	26375	11220	15155	12:11:35
712	16-11-2024	7248	25965	11000	14965	12:54:52
713	16-11-2024	3155	25860	11115	14745	13:09:22
714	16-11-2024	0055	24640	10685	13955	12:55:26
715	16-11-2024	2223	25520	12065	13455	13:05:56
716	16-11-2024	0769	25550	11430	14120	13:13:42
717	16-11-2024	9055	25660	12080	13580	13:24:42
718	16-11-2024	7355	24785	11790	12995	13:25:35
719	16-11-2024	4735	25065	11190	13875	13:30:52
720	16-11-2024	8604	26095	11200	14895	13:45:22
721	16-11-2024	7637	25180	11415	13765	13:29:26
722	16-11-2024	4172	23805	10955	12850	13:39:56
723	16-11-2024	0037	24550	11055	13495	13:48:42
724	16-11-2024	7636	25790	11155	14635	14:01:42
725	16-11-2024	5707	26185	11220	14965	02:04:35
726	16-11-2024	5903	25985	11240	14745	02:11:52
727	16-11-2024	0055	24640	10685	13955	03:18:22
728	16-11-2024	0769	24885	11430	13455	03:05:26
729	16-11-2024	2223	26185	12065	14120	03:15:56
730	16-11-2024	9055	25660	12080	13580	03:24:42
731	16-11-2024	3155	24110	11115	12995	03:37:42
732	16-11-2024	7637	25290	11415	13875	03:38:35
733	16-11-2024	4172	25850	10955	14895	03:44:52
734	16-11-2024	7355	26125	11790	14335	03:59:22
735	16-11-2024	7248	24675	11000	13675	03:51:26
736	16-11-2024	8604	26090	11200	14890	04:10:56
737	16-11-2024	0037	24855	11055	13800	04:17:42
738	16-11-2024	7636	26045	11155	14890	04:24:42
739	16-11-2024	5707	25300	11220	14080	04:24:35
740	16-11-2024	5903	26340	11240	15100	04:29:52
741	16-11-2024	9055	25880	12080	13800	05:10:22
742	16-11-2024	0769	26320	11430	14890	04:56:26
743	16-11-2024	3155	24790	11115	13675	05:05:56
744	16-11-2024	0055	25885	10685	15200	05:13:42
745	16-11-2024	2223	25740	12065	13675	05:33:42
746	16-11-2024	7355	25465	11790	13675	05:37:35
747	16-11-2024	7637	26615	11415	15200	05:54:52
748	16-11-2024	4172	24630	10955	13675	06:11:22
749	16-11-2024	8604	25475	11200	14275	05:56:26
750	16-11-2024	4735	24755	11190	13565	06:10:56
751	16-11-2024	0037	25450	11055	14395	06:19:42



ii. O
 iii. S
 iv. T
 v. O
 vi. U
 9. (N
 i. I
 Day
 ii.
 iii.
 iv.
 10.
 1.
 2.
 3.
 S

752	16-11-2024	7636	24030	11155	12875	06:26:42
753	16-11-2024	5903	25760	11240	14520	06:25:35
754	16-11-2024	5707	25000	11220	13780	06:39:52
755	17-11-2024	0769	26395	11430	14965	10:08:26
756	17-11-2024	0055	23865	10685	13180	10:18:56
757	17-11-2024	0729	26315	12140	14175	11:21:46
758	17-11-2024	0769	25605	11430	14175	12:19:26
759	17-11-2024	0055	25650	10685	14965	12:23:26
760	17-11-2024	0729	25920	12140	13780	13:18:26
761	17-11-2024	7248	24675	11000	13675	13:23:26
762	17-11-2024	0769	24610	11430	13180	02:29:26
763	17-11-2024	0055	24860	10685	14175	02:41:26
764	17-11-2024	7248	25175	11000	14175	03:28:56
765	17-11-2024	0729	27105	12140	14965	03:38:46
766	17-11-2024	0055	24465	10685	13780	04:40:26
767	17-11-2024	0769	25105	11430	13675	05:49:26
768	17-11-2024	0729	25815	12140	13675	05:27:26
769	17-11-2024	7248	24780	11000	13780	05:44:56
770	17-11-2024	0055	24360	10685	13675	06:20:46
771	17-11-2024	0769	24610	11430	13180	06:30:26
772	17-11-2024	8604	24875	11200	13675	08:19:20
773	17-11-2024	7637	25690	11415	14275	08:37:41
774	17-11-2024	4172	25230	10955	14275	08:33:10
775	17-11-2024	0729	27240	12140	15100	08:42:12
776	17-11-2024	0055	24485	10685	13800	08:51:40
777	17-11-2024	2223	25740	12065	13675	08:53:02
778	17-11-2024	0769	27400	12200	15200	08:53:35
779	17-11-2024	8555	24915	11240	13675	09:05:48
780	17-11-2024	7248	24675	11000	13675	09:07:28
781	17-11-2024	1112	26850	11650	15200	09:07:20
782	17-11-2024	9055	25755	12080	13675	09:25:41
783	17-11-2024	3155	26155	11880	14275	09:24:10
784	17-11-2024	0037	25330	11055	14275	09:35:12
785	17-11-2024	0835	26280	11180	15100	09:46:40
786	17-11-2024	5707	25020	11220	13800	09:50:02
787	17-11-2024	7636	26045	11155	14890	09:51:35
788	17-11-2024	5903	25320	11240	14080	10:02:48
789	17-11-2024	4172	25965	10955	15010	10:38:28
790	17-11-2024	7637	26195	11415	14780	10:35:20
791	17-11-2024	8604	25475	11200	14275	10:49:41
792	17-11-2024	0729	27030	12140	14890	10:45:10
793	17-11-2024	0055	24485	10685	13800	10:53:12
794	17-11-2024	2223	27265	12065	15200	11:01:40
795	17-11-2024	0769	25875	12200	13675	11:04:02
796	17-11-2024	8555	27030	12140	14890	11:03:35
797	17-11-2024	7248	24800	11000	13800	11:16:48
798	17-11-2024	1112	26540	11650	14890	11:17:28



ii. O
 iii. T
 iv. T
 v. o
 vi. C
 9. I
 i. C
 Day
 ii.
 iii.
 iv.
 10.
 1.
 2.
 3.
 S

799	17-11-2024	9055	26160	12080	14080	11:18:20
800	17-11-2024	3155	26980	11880	15100	11:40:41
801	17-11-2024	4172	24755	10955	13800	11:35:10
802	17-11-2024	0835	26070	11180	14890	11:51:12
803	17-11-2024	0037	25135	11055	14080	11:56:40
804	17-11-2024	5707	26230	11220	15010	11:58:02
805	17-11-2024	7636	25935	11155	14780	11:57:35
806	17-11-2024	5903	25515	11240	14275	12:11:48
807	17-11-2024	4172	26155	10955	15200	12:29:28
808	17-11-2024	8604	24875	11200	13675	12:27:20
809	17-11-2024	0729	27340	12140	15200	12:41:41
810	17-11-2024	7637	25090	11415	13675	12:34:10
811	17-11-2024	0055	25595	10685	14910	12:45:12
812	17-11-2024	2223	27265	12065	15200	12:59:40
813	17-11-2024	7248	25780	11000	14780	13:05:02
814	17-11-2024	3155	26155	11880	14275	13:07:35
815	17-11-2024	8555	27340	12140	15200	13:25:48
816	17-11-2024	1112	25325	11650	13675	13:27:28
817	17-11-2024	0769	27400	12200	15200	13:29:20
818	17-11-2024	9055	25755	12080	13675	13:53:41
819	17-11-2024	0835	24855	11180	13675	13:49:10
820	17-11-2024	5707	26420	11220	15200	02:01:12
821	17-11-2024	7637	25090	11415	13675	02:11:40
822	17-11-2024	6903	26075	11800	14275	02:16:02
823	17-11-2024	8604	25475	11200	14275	02:24:35
824	17-11-2024	0729	27240	12140	15100	02:34:48
825	17-11-2024	7637	25215	11415	13800	02:35:28
826	17-11-2024	0055	24360	10685	13675	02:41:20
827	17-11-2024	2223	27265	12065	15200	02:58:41
828	17-11-2024	4172	24630	10955	13675	02:52:10
829	17-11-2024	0037	24730	11055	13675	02:57:12
830	17-11-2024	0769	27400	12200	15200	03:04:40
831	17-11-2024	3155	25555	11880	13675	03:15:02
832	17-11-2024	7248	25780	11000	14780	03:10:35
833	17-11-2024	5707	25495	11220	14275	03:21:48
834	17-11-2024	8555	27340	12140	15200	03:29:28
835	17-11-2024	1112	25325	11650	13675	03:26:20
836	17-11-2024	9055	27280	12080	15200	03:57:41
837	17-11-2024	0835	24855	11180	13675	04:00:10
838	17-11-2024	6903	26710	11800	14910	04:05:12
839	17-11-2024	7636	26355	11155	15200	04:14:40
840	17-11-2024	0729	26920	12140	14780	04:42:02
841	17-11-2024	8604	25475	11200	14275	04:38:35
842	17-11-2024	0055	24960	10685	14275	04:47:48
843	17-11-2024	2223	27165	12065	15100	04:48:28
844	17-11-2024	0037	24855	11055	13800	04:46:20
845	17-11-2024	0769	27090	12200	14890	12:41



846	17-11-2024	3155	25960	11880	14080	05:12:10
847	17-11-2024	7248	26010	11000	15010	05:20:12
848	17-11-2024	8555	26920	12140	14780	05:29:40
849	17-11-2024	1112	25925	11650	14275	05:31:02
850	17-11-2024	9055	27280	12080	15200	05:35:35
851	17-11-2024	7636	24830	11155	13675	05:41:48
852	17-11-2024	0835	26380	11180	15200	05:57:28
853	17-11-2024	5903	24915	11240	13675	05:56:20
854	18-11-2024	0055	25650	10685	14965	09:28:26
855	18-11-2024	1112	24830	11650	13180	09:44:56
856	18-11-2024	0769	25605	11430	14175	09:59:46
857	18-11-2024	9552	26520	12345	14175	10:17:26
858	18-11-2024	0055	25650	10685	14965	11:40:26
859	18-11-2024	9552	26125	12345	13780	12:00:26
860	18-11-2024	1112	25325	11650	13675	12:10:26
861	18-11-2024	0769	24610	11430	13180	12:19:26
862	18-11-2024	0055	24860	10685	14175	13:54:26
863	18-11-2024	0769	26395	11430	14965	02:02:56
864	18-11-2024	1112	25430	11650	13780	02:18:46
865	18-11-2024	9552	26020	12345	13675	02:26:26
866	18-11-2024	0055	23865	10685	13180	04:04:26
867	18-11-2024	0769	25605	11430	14175	04:14:26
868	18-11-2024	1112	25825	11650	14175	03:19:56
869	18-11-2024	9552	27310	12345	14965	04:33:46
870	18-11-2024	0055	24465	10685	13780	06:19:26
871	18-11-2024	1112	25325	11650	13675	06:18:26
872	18-11-2024	0769	25105	11430	13675	06:21:56
873	18-11-2024	9552	26125	12345	13780	06:38:46
874	18-11-2024	0769	25875	12200	13675	08:06:20
875	18-11-2024	1112	25925	11650	14275	08:25:41
876	18-11-2024	9552	25475	11200	14275	08:20:10
877	18-11-2024	0835	26280	11180	15100	08:30:12
878	18-11-2024	7248	24800	11000	13800	08:38:40
879	18-11-2024	6112	26300	12500	13800	08:44:02
880	18-11-2024	2223	27265	12065	15200	08:42:35
881	18-11-2024	0037	24730	11055	13675	08:52:48
882	18-11-2024	9055	26970	12080	14890	08:55:28
883	18-11-2024	7637	25215	11415	13800	08:56:20
884	18-11-2024	7636	26045	11155	14890	09:15:41
885	18-11-2024	4735	25270	11190	14080	09:10:10
886	18-11-2024	9055	27180	12080	15100	09:21:12
887	18-11-2024	7355	26255	11155	15100	09:29:40
888	18-11-2024	8604	25000	11200	13800	09:33:02
889	18-11-2024	1882	26390	11500	14890	09:31:35
890	18-11-2024	8555	26220	12140	14080	09:42:48
891	18-11-2024	8154	26745	11735	15010	09:44:28
892	18-11-2024	5913	26235	11455	14780	09:40:20



893	18-11-2024	5707	25020	11220	13800	09:56:41
894	18-11-2024	3155	27080	11880	15200	09:51:10
895	18-11-2024	5903	24915	11240	13675	10:01:12
896	18-11-2024	2223	26955	12065	14890	10:37:40
897	18-11-2024	7248	24800	11000	13800	10:40:02
898	18-11-2024	1112	26540	11650	14890	10:40:35
899	18-11-2024	0769	26280	12200	14080	10:56:48
900	18-11-2024	0835	26280	11180	15100	10:57:28
901	18-11-2024	0037	25135	11055	14080	10:58:20
902	18-11-2024	7637	26515	11415	15100	11:16:41
903	18-11-2024	9055	25880	12080	13800	11:11:10
904	18-11-2024	0055	25575	10685	14890	11:16:12
905	18-11-2024	7636	25235	11155	14080	11:24:40
906	18-11-2024	4735	26200	11190	15010	11:27:02
907	18-11-2024	1882	26280	11500	14780	11:26:35
908	18-11-2024	7355	25430	11155	14275	11:35:48
909	18-11-2024	8604	26400	11200	15200	11:37:28
910	18-11-2024	5913	25130	11455	13675	11:31:20
911	18-11-2024	8555	27340	12140	15200	11:49:41
912	18-11-2024	8154	25410	11735	13675	11:44:10
913	18-11-2024	5707	26130	11220	14910	11:52:12
914	18-11-2024	5903	26440	11240	15200	12:00:40
915	18-11-2024	7248	25780	11000	14780	12:02:02
916	18-11-2024	2223	26340	12065	14275	12:11:35
917	18-11-2024	0037	26255	11055	15200	12:20:48
918	18-11-2024	9055	25755	12080	13675	12:27:28
919	18-11-2024	1112	26850	11650	15200	12:26:20
920	18-11-2024	7637	25090	11415	13675	12:44:41
921	18-11-2024	4735	24865	11190	13675	12:39:10
922	18-11-2024	7636	26355	11155	15200	12:47:12
923	18-11-2024	0835	24855	11180	13675	13:00:40
924	18-11-2024	0055	24960	10685	14275	13:07:02
925	18-11-2024	8604	25475	11200	14275	13:06:35
926	18-11-2024	7355	26255	11155	15100	13:16:48
927	18-11-2024	8154	25535	11735	13800	13:16:28
928	18-11-2024	5707	24895	11220	13675	13:14:20
929	18-11-2024	5913	26655	11455	15200	13:31:41
930	18-11-2024	8555	25815	12140	13675	13:25:10
931	18-11-2024	3155	25555	11880	13675	13:35:12
932	18-11-2024	5903	26440	11240	15200	13:46:40
933	18-11-2024	0769	25875	12200	13675	03:02:02
934	18-11-2024	0835	25960	11180	14780	03:02:35
935	18-11-2024	8154	26010	11735	14275	03:14:48
936	18-11-2024	1112	26850	11650	15200	07:14:28
937	18-11-2024	7248	24675	11000	13675	03:25:20
938	18-11-2024	0037	26255	11055	15200	03:48:41
939	18-11-2024	2223	25740	12065	13675	03:44:10



940	18-11-2024	9055	26990	12080	14910	03:58:12
941	18-11-2024	7637	26615	11415	15200	04:07:40
942	18-11-2024	4735	25970	11190	14780	04:10:02
943	18-11-2024	7636	25430	11155	14275	04:10:35
944	18-11-2024	7355	25430	11155	14275	04:22:48
945	18-11-2024	0055	25785	10685	15100	04:23:28
946	18-11-2024	8604	25000	11200	13800	04:20:20
947	18-11-2024	1882	25300	11500	13800	04:38:41
948	18-11-2024	5913	26655	11455	15200	04:43:10
949	18-11-2024	3155	25555	11880	13675	04:55:12
950	18-11-2024	5903	26130	11240	14890	05:05:40
951	18-11-2024	0769	26000	12200	13800	05:07:02
952	18-11-2024	7248	25890	11000	14890	05:04:35
953	18-11-2024	1112	25730	11650	14080	05:13:48
954	18-11-2024	1882	26600	11500	15100	05:18:28
955	18-11-2024	8154	26835	11735	15100	05:15:20
956	18-11-2024	4735	24990	11190	13800	05:33:41
957	18-11-2024	5707	26110	11220	14890	05:26:10
958	18-11-2024	0835	25260	11180	14080	05:34:12
959	18-11-2024	0037	26065	11055	15010	05:42:40
960	18-11-2024	2223	26845	12065	14780	05:44:02
961	18-11-2024	7636	24955	11155	13800	05:50:35
962	18-11-2024	9055	27280	12080	15200	06:01:48
963	18-11-2024	0055	24360	10685	13675	06:06:28
964	18-11-2024	8604	26090	11200	14890	06:04:20
965	18-11-2024	7355	25430	11155	14275	06:21:41
966	18-11-2024	5913	26345	11455	14890	06:20:10
967	19-11-2024	3155	26080	11115	14965	09:30:26
968	19-11-2024	7355	24970	11790	13180	09:33:56
969	19-11-2024	0055	24860	10685	14175	09:53:46
970	19-11-2024	6112	27580	13405	14175	10:10:26
971	19-11-2024	7248	24180	11000	13180	10:03:26
972	19-11-2024	9552	26520	12345	14175	10:15:26
973	19-11-2024	3155	25290	11115	14175	11:39:26
974	19-11-2024	7355	26755	11790	14965	11:48:26
975	19-11-2024	0055	24465	10685	13780	11:59:26
976	19-11-2024	7248	24675	11000	13675	12:19:56
977	19-11-2024	6112	27185	13405	13780	12:32:46
978	19-11-2024	9552	26020	12345	13675	12:40:26
979	19-11-2024	7248	24180	11000	13180	13:33:26
980	19-11-2024	7355	25965	11790	14175	13:44:26
981	19-11-2024	3155	25290	11115	14175	13:54:56
982	19-11-2024	0055	25650	10685	14965	02:11:46
983	19-11-2024	9552	26125	12345	13780	02:58:26
984	19-11-2024	6112	27080	13405	13675	03:03:26
985	19-11-2024	7355	25570	11790	13780	03:33:56
986	19-11-2024	7248	24675	11000	13675	03:44:46



988	19-11-2024	3155	24295	11115	13180	04:13:26
989	19-11-2024	0055	24860	10685	14175	04:17:56
990	19-11-2024	9552	27310	12345	14965	04:49:46
991	19-11-2024	6112	27185	13405	13780	05:00:26
992	19-11-2024	7355	25465	11790	13675	05:45:26
993	19-11-2024	0055	23865	10685	13180	06:01:26
994	19-11-2024	3155	25290	11115	14175	06:09:26
995	19-11-2024	9552	26520	12345	14175	06:40:26
996	19-11-2024	6112	26175	12500	13675	08:15:15
997	19-11-2024	2223	25740	12065	13675	08:26:15
998	19-11-2024	9552	27545	12345	15200	08:32:15
999	19-11-2024	7248	24675	11000	13675	08:42:15
1000	19-11-2024	0729	26920	12140	14780	08:52:15
1001	19-11-2024	0055	24960	10685	14275	08:59:15
1002	19-11-2024	3155	26315	11115	15200	09:01:15
1003	19-11-2024	8604	24875	11200	13675	09:02:15
1004	19-11-2024	9055	27280	12080	15200	09:10:15
1005	19-11-2024	8555	25815	12140	13675	09:21:15
1006	19-11-2024	5903	26150	11240	14910	09:30:15
1007	19-11-2024	8154	26935	11735	15200	09:39:15
1008	19-11-2024	4735	25970	11190	14780	09:31:15
1009	19-11-2024	6112	26775	12500	14275	10:15:15
1010	19-11-2024	2223	26340	12065	14275	10:22:15
1011	19-11-2024	7248	26100	11000	15100	10:37:15
1012	19-11-2024	0729	25940	12140	13800	10:43:15
1013	19-11-2024	0055	24485	10685	13800	10:49:15
1014	19-11-2024	5707	26420	11220	15200	10:36:15
1015	19-11-2024	9552	26020	12345	13675	10:42:15
1016	19-11-2024	3155	26005	11115	14890	10:48:15
1017	19-11-2024	8604	25000	11200	13800	10:59:15
1018	19-11-2024	9055	25755	12080	13675	11:05:15
1019	19-11-2024	8555	27030	12140	14890	11:12:15
1020	19-11-2024	4735	24990	11190	13800	11:13:00
1021	19-11-2024	8154	26625	11735	14890	11:19:15
1022	19-11-2024	5903	25320	11240	14080	11:25:15
1023	19-11-2024	6112	27600	12500	15100	12:07:15
1024	19-11-2024	2223	27165	12065	15100	12:12:15
1025	19-11-2024	9552	26145	12345	13800	12:22:15
1026	19-11-2024	7248	25890	11000	14890	12:23:00
1027	19-11-2024	5707	25300	11220	14080	12:34:15
1028	19-11-2024	0729	27150	12140	15010	12:44:15
1029	19-11-2024	0055	25465	10685	14780	12:55:15
1030	19-11-2024	3155	24915	11115	13800	13:01:15
1031	19-11-2024	8604	26400	11200	15200	13:14:15
1032	19-11-2024	9055	25755	12080	13675	13:15:00
1033	19-11-2024	8555	25405	12140	13265	13:17:15
1034	19-11-2024	5903	25450	11240	14210	13:24:15



1034	19-11-2024	8154	24720	11735	12985	13 38 15
1035	19-11-2024	4735	24930	11190	13740	13 47 15
1036	19-11-2024	6112	26620	12500	14120	02 19:00
1037	19-11-2024	5707	24905	11220	13685	02 20 15
1038	19-11-2024	2223	26815	12065	14750	02 26 15
1039	19-11-2024	9552	26320	12345	13975	02 34 15
1040	19-11-2024	7248	24450	11000	13450	02 46 15
1041	19-11-2024	0729	26920	12140	14780	02 53 15
1042	19-11-2024	0055	25265	10685	14580	02 59 15
1043	19-11-2024	3155	25365	11115	14250	03 00:00
1044	19-11-2024	8604	25455	11200	14255	03 04 15
1045	19-11-2024	9055	26290	12080	14210	03 10 15
1046	19-11-2024	8555	27105	12140	14965	03 22 15
1047	19-11-2024	5903	25985	11240	14745	03 28 15
1048	19-11-2024	8154	25690	11735	13955	03 30:00
1049	19-11-2024	4735	24645	11190	13455	03 35:00
1050	19-11-2024	5707	25340	11220	14120	03 52 15
1051	19-11-2024	6112	26080	12500	13580	04 01 15
1052	19-11-2024	2223	25060	12065	12995	04 14 15
1053	19-11-2024	9552	26220	12345	13875	04 23 15
1054	19-11-2024	7248	25895	11000	14895	04 30:00
1055	19-11-2024	0729	26475	12140	14335	04 35:00
1056	19-11-2024	0055	24360	10685	13675	04 40:15
1057	19-11-2024	3155	26005	11115	14890	04 46 15
1058	19-11-2024	8604	25000	11200	13800	04 57 15
1059	19-11-2024	9055	26970	12080	14890	05 14 15
1060	19-11-2024	8555	26220	12140	14080	05 17:00
1061	19-11-2024	5903	26340	11240	15100	05 20:00
1062	19-11-2024	8154	25535	11735	13800	05 23 15
1063	19-11-2024	4735	26080	11190	14890	05 29 15
1064	20-11-2024	7355	26755	11790	14965	09 35 26
1065	20-11-2024	1112	24830	11650	13180	09 38 56
1066	20-11-2024	0769	25605	11430	14175	09 51 46
1067	20-11-2024	6112	27580	13405	14175	10 01 26
1068	20-11-2024	0729	25320	12140	13180	09 52 26
1069	20-11-2024	7248	25175	11000	14175	10 00 26
1070	20-11-2024	0055	24860	10685	14175	10 20 26
1071	20-11-2024	2223	27030	12065	14965	10 18 26
1072	20-11-2024	3155	24895	11115	13780	10 28 26
1073	20-11-2024	7355	25465	11790	13675	11 55 56
1074	20-11-2024	0769	25210	11430	13780	12 07 46
1075	20-11-2024	1112	25325	11650	13675	12 18 26
1076	20-11-2024	0729	25320	12140	13180	12 22 26
1077	20-11-2024	0055	24860	10685	14175	12 32 26
1078	20-11-2024	6112	27580	13405	14175	12 34 56
1079	20-11-2024	3155	26080	11115	14965	12 44 46
1080	20-11-2024	7248	24780	11000	13780	12 57 26



1081	20-11-2024	2223	25740	12065	13675	13:21:26
1082	20-11-2024	7355	24970	11790	13180	13:48:56
1083	20-11-2024	1112	25825	11650	14175	14:09:46
1084	20-11-2024	0729	26315	12140	14175	14:13:21
1085	20-11-2024	0769	24610	11430	13180	14:15:56
1086	20-11-2024	0055	24860	10685	14175	14:27:46
1087	20-11-2024	3155	25290	11115	14175	14:38:36
1088	20-11-2024	6112	28370	13405	14965	14:33:16
1089	20-11-2024	7248	24180	11000	13180	14:52:26
1090	20-11-2024	2223	26240	12065	14175	14:58:26
1091	20-11-2024	7355	25965	11790	14175	15:48:26
1092	20-11-2024	1112	25325	11650	13675	15:53:00
1093	20-11-2024	0769	24610	11430	13180	15:56:56
1094	20-11-2024	3155	25290	11115	14175	16:24:00
1095	20-11-2024	0729	26315	12140	14175	16:32:15
1096	20-11-2024	6112	28370	13405	14965	16:23:26
1097	20-11-2024	0055	24465	10685	13780	16:31:00
1098	20-11-2024	7248	24675	11000	13675	16:42:26
1099	20-11-2024	2223	25245	12065	13180	16:49:00
1100	20-11-2024	7355	25965	11790	14175	17:36:00
1101	20-11-2024	1112	25825	11650	14175	17:39:00
1102	20-11-2024	0055	23865	10685	13180	17:50:46
1103	20-11-2024	0769	25605	11430	14175	18:00:26
1104	20-11-2024	0729	26315	12140	14175	18:14:26
1105	20-11-2024	3155	24790	11115	13675	18:19:00
1106	20-11-2024	7248	24675	11000	13675	07:15:00
1107	20-11-2024	2223	27265	12065	15200	07:18:15
1108	20-11-2024	0729	25815	12140	13675	07:27:15
1109	20-11-2024	0055	24360	10685	13675	07:34:15
1110	20-11-2024	8555	26415	12140	14275	07:44:15
1111	20-11-2024	9055	27180	12080	15100	07:50:15
1112	20-11-2024	0769	25230	11430	13800	07:59:15
1113	20-11-2024	3155	24915	11115	13800	08:00:00
1114	20-11-2024	8604	26400	11200	15200	08:02:15
1115	20-11-2024	1112	25325	11650	13675	08:12:15
1116	20-11-2024	5913	26345	11455	14890	08:18:15
1117	20-11-2024	6112	26300	12500	13800	08:28:15
1118	20-11-2024	4735	24865	11190	13675	08:35:15
1119	20-11-2024	9552	27235	12345	14890	08:42:15
1120	20-11-2024	1767	24980	11180	13800	08:45:00
1121	20-11-2024	7799	26400	11510	14890	08:50:00
1122	20-11-2024	7248	25080	11000	14080	09:08:15
1123	20-11-2024	2223	27165	12065	15100	09:16:15
1124	20-11-2024	0729	27240	12140	15100	09:29:15
1125	20-11-2024	0055	24485	10685	13800	09:37:15
1126	20-11-2024	8555	27030	12140	14890	09:44:15
1127	20-11-2024	9055	26160	12080	14080	09:47:00



o
t
h
h
c
r
e
s
e
l
e
o
l
u
l
u
e
f
g
e
n
p
e

1128	20-11-2024	0769	26440	11430	15010	09:42:15
1129	20-11-2024	3155	25895	11115	14780	09:52:15
1130	20-11-2024	8604	25000	11200	13800	10:00:15
1131	20-11-2024	1112	26850	11650	15200	10:13:15
1132	20-11-2024	5913	25130	11455	13675	10:22:15
1133	20-11-2024	6112	26775	12500	14275	10:30:15
1134	20-11-2024	4735	26390	11190	15200	10:33:00
1135	20-11-2024	9552	26020	12345	13675	10:36:00
1136	20-11-2024	1767	26380	11180	15200	10:38:00
1137	20-11-2024	7799	25185	11510	13675	10:41:15
1138	20-11-2024	7248	24675	11000	13675	10:41:15
1139	20-11-2024	2223	27265	12065	15200	11:33:15
1140	20-11-2024	0729	25815	12140	13675	11:40:15
1141	20-11-2024	0055	24960	10685	14275	11:48:15
1142	20-11-2024	8555	26415	12140	14275	11:50:00
1143	20-11-2024	9055	27180	12080	15100	11:52:00
1144	20-11-2024	0769	24505	11430	13075	11:55:00
1145	20-11-2024	3155	25195	11115	14080	11:58:15
1146	20-11-2024	8604	26085	11200	14885	12:11:15
1147	20-11-2024	1112	26660	11650	15010	12:18:15
1148	20-11-2024	6913	24660	10990	13670	12:24:15
1149	20-11-2024	6112	27580	12500	15080	12:26:00
1150	20-11-2024	4735	26470	11190	15280	12:28:00
1151	20-11-2024	9552	26220	12345	13875	12:30:15
1152	20-11-2024	1767	25445	11180	14265	12:38:15
1153	20-11-2024	7799	25250	11510	14265	12:50:15
1154	20-11-2024	7248	25255	11000	13740	12:56:15
1155	20-11-2024	2223	26340	12065	14255	01:09:15
1156	20-11-2024	0729	26105	12140	14275	01:15:00
1157	20-11-2024	0055	24940	10685	14275	01:17:00
1158	20-11-2024	8555	27285	12140	14255	01:19:00
1159	20-11-2024	9055	28045	12080	15145	01:20:15
1160	20-11-2024	0769	24675	11430	15965	01:20:15
1161	20-11-2024	3155	24970	11115	13245	01:32:15
1162	20-11-2024	8604	25400	11200	13855	01:39:15
1163	20-11-2024	1112	27280	11650	14200	01:45:15
1164	20-11-2024	6913	24635	10990	15630	01:48:00
1165	20-11-2024	6112	27240	12500	13645	01:50:00
1166	20-11-2024	4735	25840	11190	15300	13:00:00
1167	20-11-2024	9552	26600	12345	14740	01:59:15
1168	20-11-2024	1767	25150	11180	14650	02:11:15
1169	20-11-2024	7799	26590	11510	14255	02:18:15
1170	20-11-2024	7248	26280	11000	13970	02:25:15
1171	20-11-2024	2223	25940	12065	15080	02:28:00
1172	20-11-2024	0729	26405	12140	15280	02:32:00
1173	20-11-2024	0055	24425	10685	13875	02:38:15
1174	20-11-2024	8555	26395	12140	14265	02:38:15
					13740	02:48:15
					14255	03:00:15
					14255	03:06:15



1175	20-11-2024	9055	26355	12080	14275	03:14:15
1176	20-11-2024	0769	25395	11430	13965	03:17:00
1177	20-11-2024	3155	25370	11115	14255	03:19:00
1178	20-11-2024	8604	26345	11200	15145	03:21:15
1179	20-11-2024	1112	27615	11650	15965	03:28:15
1180	20-11-2024	6913	24235	10990	13245	03:40:15
1181	20-11-2024	4735	25045	11190	13855	03:57:15
1182	20-11-2024	9552	26910	12345	14565	04:07:15
1183	20-11-2024	1767	26135	11180	14955	04:10:00
1184	20-11-2024	7799	26195	11510	14685	04:13:00



कार्यालय नगर पालिका परिषद् खोड़ा-मकनपुर, गाजियाबाद
लीगेसी वेस्ट साइट से कूड़ा उठाने के बाद पानी का छिड़काव के फोटो-

BEFORE

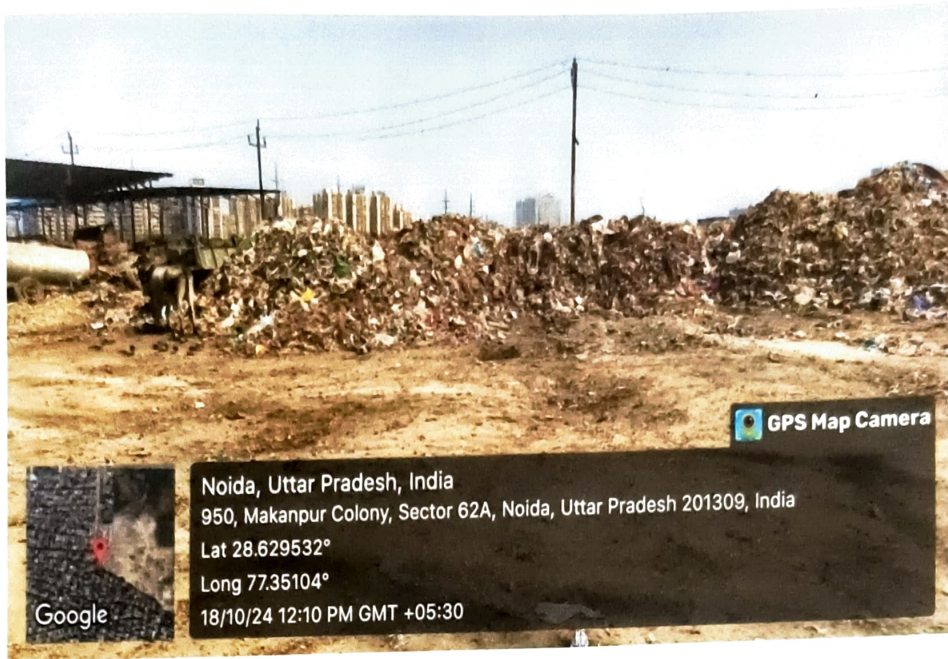


AFTER

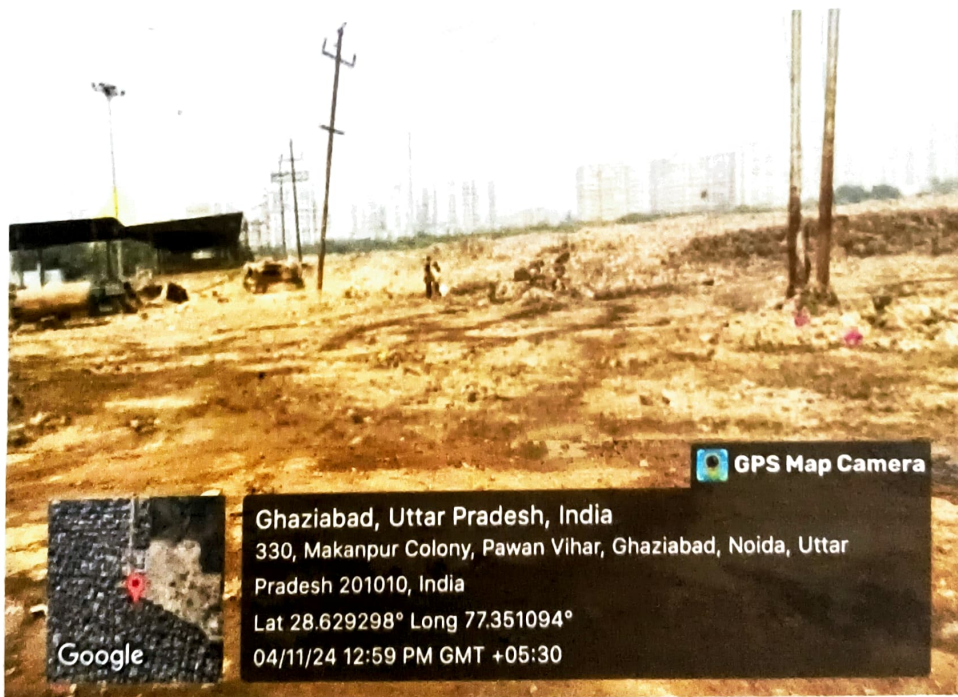


कार्यालय नगर पालिका परिषद् खोड़ा-मकनपुर, गाजियाबाद
लीगेसी वेस्ट साइट से कूड़ा उताने के बाद पानी का छिड़काव के फोटो-

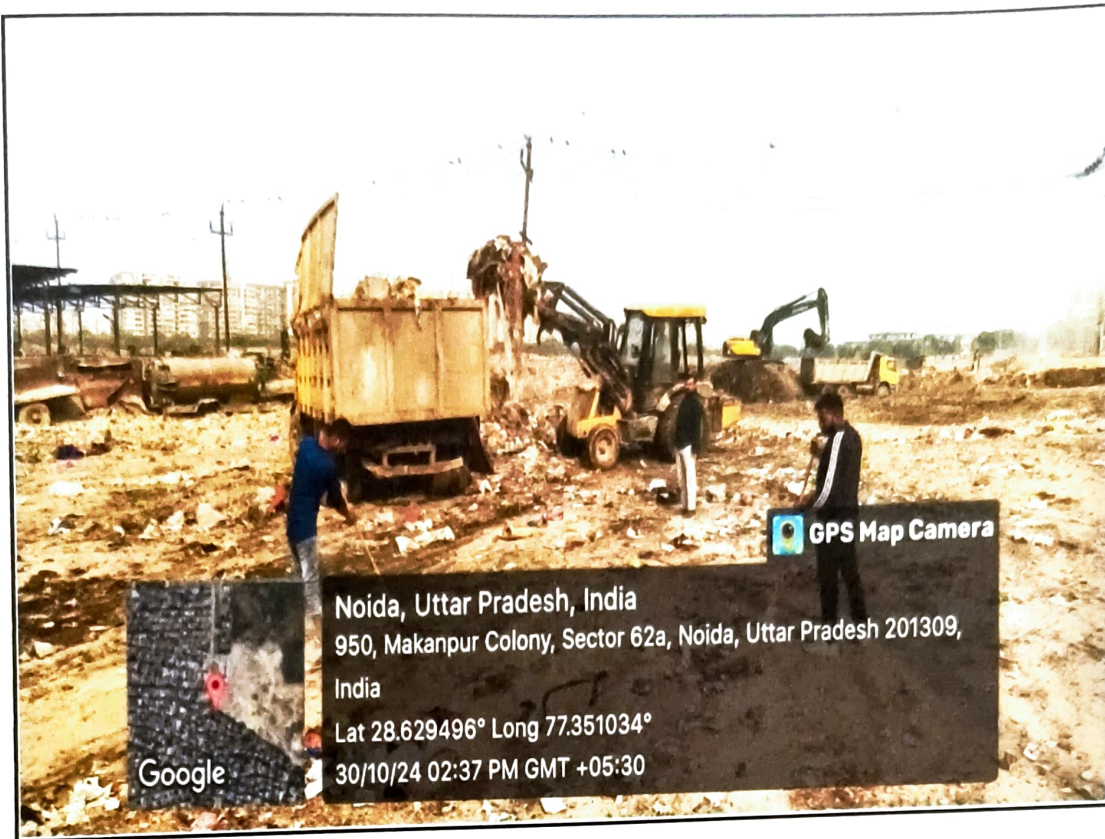
BEFORE



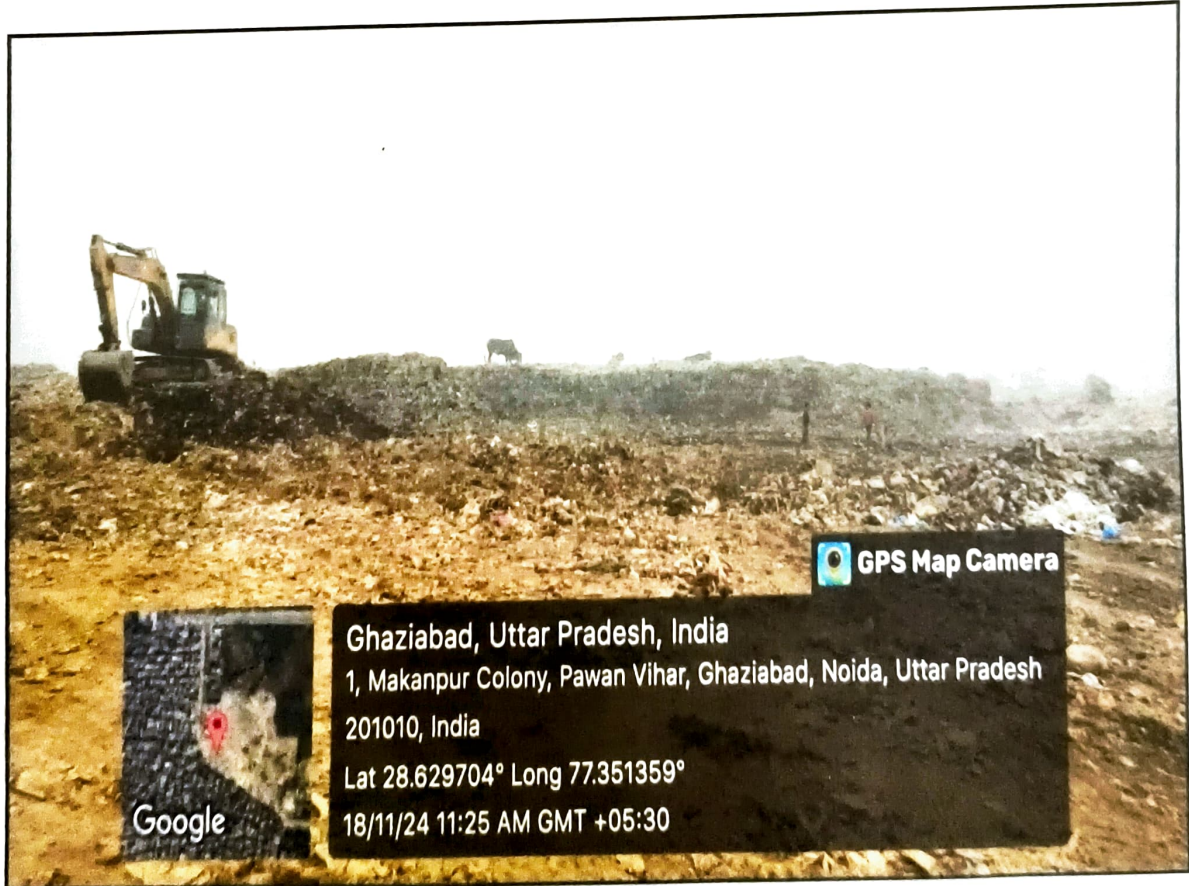
AFTER



लीगेसी वेस्ट साइट से कूड़ा उठाने के बाद पानी का छिड़काव के फोटो-



लीगेसी वेस्ट साइट से कूड़ा उठाने के बाद फोटो-



लीगेसी वेस्ट साइट से कूड़ा उठाने के बाद पानी का छिड़काव के फोटो-





ROLLZ/KHORA/24-25/67

DATE :-19-10-2024

To,
Executive Officer,
Nagar Palika Parishad,
Khora

Sub – MSW (Municipal Solid Waste) Received from 14th September 2024 to 18th October 2024.

Dear Sir,

This is to inform you that we have received MSW at our **Bahadarpur Waste To Energy (WTE) Plant from 14th September 2024 to 18th October 2024** from Khoda Municipal Council.

The details of the MSW received is as follows:-

Total Trips – 374 Nos

Total Weight – 3856.380 MT.

The same is being Processed and shall be Disposed off as per norms.

This is for your kind information and necessary records.

For Rollz India Waste Management Pvt Ltd.


Authorized Signatory


ROLLZ INDIA WASTE MANAGEMENT PVT. LTD.

CIN : U40100RJ2009PTC030506

GSTIN No. : 08AAECR6721J1Z6 / 09AAECR6721J1Z4

PAN No. : AAECR6721J

Regd. Office : Nagar Parishad, Bhilwara Compost Plant, Kheer Khara Sanganer, Bhilwara Rajasthan - 311011

Corporate Office : 107, Sector 10, Raj Nagar, Ghaziabad-201001 (U.P.)

Mail ID : info@rollzindia.com | **Web :** www.rollzindia.com

254

116/25/11/24



ROLLZ INDIA

DATE :- 05-11-2024

ROLLZ/KHORA/24-25/71

To,
Executive Officer,
Nagar Palika Parishad,
Khora

Sub – MSW (Municipal Solid Waste) Received from 19th October 2024 to 31st October 2024.

Dear Sir,

This is to inform you that we have received MSW at our Bahadarpur Waste To Energy (WTE) Plant from 19th October 2024 to 31st October 2024 from Khoda Municipal Council.

The details of the MSW received is as follows :-

Total Trips – 133 Nos

Total Weight – 1,366 MT.

The same is being Processed and shall be Disposed off as per norms.

This is for your kind information and necessary records.

For Rollz India Waste Management Pvt Ltd.



Authorised Signatory

ROLLZ INDIA WASTE MANAGEMENT PVT. LTD.

CIN : U40100RJ2009PTC030506

GSTIN No. : 08AAECR6721J1Z6 / 09AAECR6721J1Z4

PAN No. : AAECR6721J

Regd. Office : Nagar Parishad, Bhilwara Compost Plant, Kheer Khara Sanganer, Bhilwara Rajasthan - 311011

Corporate Office : 107, Sector 10, Raj Nagar, Ghaziabad-201001 (U.P.)

Mail ID : info@rollzindia.com | Web : www.rollzindia.com

ROLLZ/KHORA/24-25/84

DATE :- 25-11-2024

To,
Executive Officer,
Nagar Palika Parishad,
Khora

Sub – MSW (Municipal Solid Waste) Received from 1st November 2024 to 15th November 2024.

Dear Sir,

This is to inform you that we have received MSW at our Bahadarpur Waste To Energy (WTE) Plant from 1st November 2024 to 15th November 2024 from Khoda Municipal Council.

The details of the MSW received is as follows :-

Total Trips – 153 Nos

Total Weight – 1,576 MT.

The same is being Processed and shall be Disposed off as per norms.

This is for your kind information and necessary records.

For Rollz India Waste Management Pvt Ltd.

Authorised Signatory



ROLLZ INDIA WASTE MANAGEMENT PVT. LTD.

CIN : U40100RJ2009PTC030506

GSTIN No. : 08AAECR6721J1Z6 / 09AAECR6721J1Z4

PAN No. : AAECR6721J

Regd. Office : Nagar Parishad, Bhiwara Compost Plant, Kheer Khara Sanganer, Bhiwara Rajasthan - 311011

Corporate Office : 107, Sector 10, Raj Nagar, Ghaziabad-201001 (U.P.)

Mail ID : info@rollzindia.com | Web : www.rollzindia.com



ROLLZ/NPP/KHORA/24-25/86

To,
The Executive Officer,
Nagar Palika Parishad Khora Makkanpur
Khora
Ghaziabad
Uttar Pradesh

26.11.2024

Sub:- Regarding processing and disposal of waste received from Nagar Palika Parishad Khora Makkanpur

Dear Sir,

This is to inform you that we have received the waste from Khora Nagar Palika Parishad Khora Makkanpur for processing and disposal of waste.

We have two waste to energy plants at Ghaziabad, details as mentioned below:-

- Waste To Energy Plant located at Bahadarpur Ghaziabad and approved by Pollution Control Board- vide CTO Application ID – 25397533 and valid until 31-12-2028. Capacity to process 340 TPD.
- Waste To Energy Plant located at Village Deenanathpur Puthi Dasn Ghaziabad and approved by Pollution Control Board- vide CTO Application ID –16712434 and valid until 31-12-2026. Capacity to process 75 TPD.

CTO and Photos of both plants attached for your kind reference.

For Rollz India Waste Management Pvt Ltd.

Authorised Signatory



ROLLZ INDIA WASTE MANAGEMENT PVT. LTD.

CIN : U40100RJ2009PTC030506

GSTIN No. : 08AAECR6721J1Z6 / 09AAECR6721J1Z4

PAN No. : AAECR6721J

Regd. Office : Nagar Parishad, Bhilwara Compost Plant, Kheer Khera Sanganer, Bhilwara Rajasthan - 311011

Corporate Office : 107, Sector 10, Raj Nagar, Ghaziabad-201001 (U.P.)

Mail ID : info@rollzindia.com | **Web :** www.rollzindia.com

-: कार्य आदेश :-

ANNEXURE 9

सेवा में,

ब्रिज इण्टरप्राइजेज
136 बी, आनन्द इंडस्ट्रियल एरिया
मेहननगर, गाजियाबाद ।

विषय:- निकाय के दैनिक जनित कूड़े के निस्ताराणके सम्बन्ध में।

महोदय,

उपरोक्त विषयक अपने पत्र सं0-432/24 दिनांक: 01.11.2024 का संदर्भ ग्रहा करें। जिसके द्वारा आपने नगर पालिका परिषद खोड़ा-मकनपुर, गाजियाबाद में जनित होने वाले दैनिक कूड़े के परिवहन एवं निस्तारण हेतु सहमति प्रदान की है। आपके पत्र पर अध्यक्ष महोदया द्वारा आपको इस कार्य को करने की अनुमति प्रदान की गई है।

अतः आप नगर पालिका परिषद खोड़ा-मकनपुर, गाजियाबाद में निकाय क्षेत्र में वाहन डिपो के पास लीगेसी वेस्ट को उठाने, उसके परिवहन, उपचार एवं निस्तारण के कार्य हेतु किये गये अनुबन्ध सं0-632 दिनांक: 23.10.2024 में दिये गये दरों तथा नियम, शर्तों एवं प्रतिबन्धों के अधीन दिनांक: 16 नवम्बर 2024 से कार्य करना सुनिश्चित करें।

o/c संलग्नक-पूर्व में किये गये अनुबन्ध की प्रति।

(अभिषेक कुमार)
अधिसासी अधिकारी

प्रतिलिपि :-

- 1-अध्यक्ष, नगर पालिका परिषद खोड़ा-मकनपुर, जनपद-गाजियाबाद को सूचनार्थ।
- 2-सफाई एवं खाद्य निरीक्षक को आवश्यक कार्यवाही हेतु।
- 3-अवर अभियन्ता जल को आवश्यक कार्यवाही हेतु।



Received
ATUL SINGH
14/11/24

(अभिषेक कुमार)
अधिसासी अधिकारी

GSTIN: 09AONPG5124L1ZN

M: 9999510008

ANNEXURE 10

BRIJ ENTERPRISES

136-B, Anand Industrial Estate, Mohan Nagar Ghaziabad- 201007 (U.P.)

TO,

Executive Officer

Nagar Palika Parishad,

Khora

Sub- MSW (Municipal Solid Waste) Fresh Received from 16 November 2024 to 20 November 2024.

Dear Sir,

This is to inform you that we have received MSW at our Dasna Vill-Nahal Plant from 16 November 2024 to 20 November 2024 from Khoda Municipal council.

The details of the MSW received is as follows :-

Total Trips- 37

Total Weight- 514.315

The same is being processed and shall be Disposed off as per norms.

For Brij Enterprises



Authorised Signatory

GSTIN: 09AONPG5124L1ZM

M: 9999510008

BRIJ ENTERPRISES

136-B, Anand Industrial Estate, Mohan Nagar Ghaziabad- 201007 (U.P.)

KHODA FRESH MHW 16.11.2024

SR NO	VechileNo	GROSS WT	TARE WT	NET WT	TIME IN	TIME OUT
1	UPI4HT0729	25815	12140	13675	2:06	2:08
2	UPI6ET0055	23865	10685	13180	2:20	2:22
3	UPI6HT3155	25290	11115	14175	2:29	2:31
4	UPI4HT0729	26315	12140	14175	4:28	4:30
5	UPI6HT3155	26080	11115	14965	4:37	4:36
6	UPI6ET0055	24465	10685	13780	4:44	4:46
7	UPI6HT3155	24790	11115	13675	6:01	6:03
8	UPI4HT0729	25815	12140	13675	6:12	6:14

KHODA FRESH MHW 17.11.2024

SR NO	VechileNo	GROSS WT	TARE WT	NET WT	TIME IN	TIME OUT
1	UP 14 HT 0729	27105	12140	14965	3:38	3:40
2	UP 16 ET 0055	24465	10685	13780	4:40	4:42
3	UPI4MT0769	25105	11430	13675	5:27	5:29
4	UP 14 HT 0729	25815	12140	13675	5:44	5:46
5	UPI4ET7248	24780	11000	13780	5:49	5:51
6	UP 16 ET 0055	24360	10685	13675	6:20	6:22
7	UPI4MT0769	24610	11430	13180	6:30	6:32

KHODA FRESH MHW 18.11.2024

SR NO	VechileNo	GROSS WT	TARE WT	NET WT	TIME IN	TIME OUT
1	UPI6ET0055	23865	10685	13180	4:04	4:06
2	UPI4MT0769	25605	11430	14175	4:14	4:16
3	UPI4QT1112	25825	11650	14175	4:19	4:21
4	HR47C9552	27310	12345	14965	4:33	4:35
5	UPI6ET0055	24465	10685	13780	6:18	6:20
6	UPI4QT1112	25325	11650	13675	6:19	6:21
7	UPI4MT0769	25105	11430	13675	6:21	6:23
8	HR47C9552	26125	12345	13780	6:38	6:40



GSTIN: 09AONPG5124L1ZN

M: 999510008

BRIJ ENTERPRISES

136-B, Anand Industrial Estate, Mohan Nagar Ghaziabad- 201007 (U.P.)

KHODA FRESH MHW 20.11.2024

SR NO	VechileNo	GROSS WT	TARE WT	NET WT	TIME IN	TIME OUT
1	UP14FT2223	25245	12065	13180	4:49	4:51
2	UP14DT7355	25965	11790	14175	5:36	5:38
3	UP14QT1112	25825	11650	14175	5:39	5:41
4	UP16ET0055	23865	10685	13180	5:50	5:52
5	UP14MT0769	25605	11480	14185	6:00	6:02
6	UP14HT0729	26315	12140	14175	5:54	5:56
7	UP16HT3155	24790	11115	13675	6:19	6:21

KHODA FRESH MHW 19.11.2024

SR NO	VechileNo	GROSS WT	TARE WT	NET WT	TIME IN	TIME OUT
1	UP16ET0055	24860	10685	14175	4:17	4:19
2	HR47C9552	27310	12345	14975	4:49	4:51
3	HR55W6112	27185	13405	13780	5:00	5:02
4	UP14DT7355	25465	11790	13675	5:45	5:47
5	UP16ET0055	23865	10685	13180	6:01	6:03
6	UP16HT3155	25290	11115	14175	6:09	6:11
7	HR47C9552	26520	12345	14175	6:40	6:42



कार्यालय:नगर पालिका परिषद खोड़ा-मकनपुर,जनपद-गाजियाबाद ।

पत्रांक:1 / 57 / न0पा0प0खो0 / 2024

दिनांक: 13 नवम्बर 2024

—: कार्य आदेश :-

सेवा में,

ब्रिज इण्टरप्राइजेज
136 बी, आनन्द इंडस्ट्रियल एरिया
मेहननगर, गाजियाबाद ।

विषय:- निकाय के दैनिक जनित कूड़े के निस्ताराणके सम्बन्ध में।

महोदय,

उपरोक्त विषयक अपने पत्र सं0-432/24 दिनांक: 01.11.2024 का संदर्भ ग्रहा करें। जिसके द्वारा आपने नगर पालिका परिषद खोड़ा-मकनपुर, गाजियाबाद में जनित होने वाले दैनिक कूड़े के परिवहन एवं निस्तारण हेतु सहमति प्रदान की है। आपके पत्र पर अध्यक्ष महोदया द्वारा आपको इस कार्य को करने की अनुमति प्रदान की गई है।

अतः आप नगर पालिका परिषद खोड़ा-मकनपुर, गाजियाबाद में निकाय क्षेत्र में वाहन डिपो के पास लीगेसी वेस्ट को उठाने, उसके परिवहन, उपचार एवं निस्तारण के कार्य हेतु किये गये अनुबन्ध सं0-632 दिनांक: 23.10.2024 में दिये गये दरों तथा नियम, शर्तों एवं प्रतिबन्धों के अधीन दिनांक: 16 नवम्बर 2024 से कार्य करना सुनिश्चित करें।

संलग्नक-पूर्व में किये गये अनुबन्ध की प्रति।


प्रतिलिपि :-


1-अध्यक्ष, नगर पालिका परिषद खोड़ा-मकनपुर, जनपद-गाजियाबाद को सूचनार्थ।

2-सफाई एवं खाद्य निरीक्षक को आवश्यक कार्यवाही हेतु।

3-अवर अभियन्ता जल को आवश्यक कार्यवाही हेतु।



Received

ATUL SINGH
14/11/24


(अभिषेक कुमार)
अधिशायी अधिकारी


(अभिषेक कुमार)
अधिशायी अधिकारी

GSTIN: 09AONPG5124L1ZN

M: 9999510008

BRIJ ENTERPRISES

136-B, Anand Industrial Estate, Mohan Nagar Ghaziabad- 201007 (U.P.)

To,

26.11.2024

The Executive Officer,
Nagar Palika Parishad Khora Makkanpur
Khora
Ghaziabad
Uttar Pradesh

Sub:- Regarding Expected Completion of the Work Order of Transportation of Waste and disposal from Vahan depo, Nagar Palika Parishad Khora Makkanpur.

Ref:- Work Order dated 23rd October, 2024 Letter No. 632/NPPKMG/Work Order/2024

Dear Sir,

This is to inform you that we have been awarded the work for transportation, processing and disposal of waste from Vahan Depo Nagar Palika Parishad Makkanpur.

The processing and disposal of the waste at site shall be completed by 31st January, 2025.
This is for your kind information and necessary records.

For Brij Enterprises
For Brij Enterprises
Chand

Authorised Signatory



Uttar Pradesh Tenders



Welcome Last login : ms7174309@gmail.com 22-Nov-2024 05:04 PM

Server Time 17323366210

Home Logout

eProcurement System Government of Uttar Pradesh

- Master Management
 - Org Hierarchy Master
 - View Internal Documents
- User Management
 - Debar User
 - My Organisation Hierarchy
 - My Accounts
- Tender Management
 - Create Tender / Tender List
 - Publish Tender
 - Published Tenders
 - Seek Clarifications
 - Pre-bid Meeting
 - Downloaded Tenders
 - Bids Submitted Tenders
 - Tender Status
 - Archived Tenders
 - Archived Clarification
- Corrigendum
 - Create Corrigendum
 - Publish Corrigendum
 - Published Corrigendum
- Bid Opening
 - Tenders to be Opened
- Bid Evaluation
 - Technical Evaluation
 - Financial Evaluation
 - Short fall Documents
 - Forfeit Tenders
 - AOC/Empanelment
 - Short Fall Documents History
- Auction Management
 - Tender cum Auction
 - Publish Auction
 - Published Auction
 - Create Auction Corrigendum
 - Publish Auction Corrigendum
 - Published Auction Corrigendum
 - Freeze Auction
 - View Live Auction
 - view Auction History
- Bid Management
 - Bid History

BID OPENING

Bid Opening Bid List

Bid opening of cover 'Fee/PreQual/Technical (2024_DOLBU_970856_pack1)'

Tender Reference Number : 650
 Tender ID : 2024_DOLBU_970856_1
 Tender Title : SETTING UP 90 TPD SWM PLANT OPERATION AND MAINTNANCE

Total No. of Bids to be received : 4

Pending Bids List

S.No	Bid No	Bidder	Submitted Date	Bid Opening	Quick Bid Opening
1.	4731797	LogikooF Technologies Pvt Ltd	25-Nov-2024 01:30 PM		
2.	4737570	AAVUSHI HYGIENE AND CARE PVT LTD	25-Nov-2024 11:43 AM		
3.	4738707	Environmental Techno	25-Nov-2024 11:39 AM		
4.	4741556	Daya Charan And Company	25-Nov-2024 01:54 PM		

Uttar Pradesh
Tenders

eProcurement System Government of Uttar Pradesh

Tender Details

Date : 04-Nov-2024 09:36 PM

Print

Basic Details

Organisation Chain	Directorate of Local Bodies UP Nagar Palika Parishad Khodn Mekanpur Ghaziabad		
Tender Reference Number	650		
Tender ID	2024_DOLBU_970856_1		
Tender Type	Open Tender	Withdrawal Allowed	Yes
Tender Category	Works	Form of contract	Lump-sum
General Technical Evaluation Allowed	No	No. of Covers	2
Payment Mode	Offline	ItemWise Technical Evaluation Allowed	No
Is Multi Currency Allowed For Fee	No	Is Multi Currency Allowed For BOQ	No
		Allow Two Stage Bidding	No

Payment Instruments

Offline	S.No	Instrument Type
	1	DD - Demand Draft
	2	FDR - Fixed Deposit
	3	RTGS - RTGS Payment

Cover Details, No. Of Covers - 2

Cover No	Cover	Document Type	Description
1	Fee/PreQual/Technical	.pdf	Fee and EMD
		.pdf	Tender Doc
2	Finance	.xls	BoQ

Tender Fee Details, [Total Fee in ₹ * - 11,800]

Tender Fee in ₹	11,800	Fee Payable To	EO	Fee Payable At	NPP KHORA MAKANPUR
Tender Fee Exemption Allowed	No				

EMD Fee Details

EMD Amount in ₹	22,00,000	EMD Exemption Allowed	Yes
EMD Fee Type	fixed	EMD Percentage	NA
EMD Payable To	EO	EMD Payable At	NPP KHORA MAKANPUR

Click to view modification history

Work / Item(s)

Title	SETTING UP 90 TPD SWM PLANT OPERATION AND MAINTANANCE				
Work Description	SETTING UP 90 TPD SWM PLANT OPERATION AND MAINTANANCE				
Pre Qualification Details	Please refer Tender documents.				
Independent External Monitor/Remarks	NA				
Tender Stage to disclose bid details to other bidders/public domain	Yes				
Tender Value in ₹	0.00	Product Category	Solid Waste Management	Sub category	NA
Contract Type	Tender	Bid Validity(Days)	180	Period Of Work (Days)	4015
Location	NPP KHORA	Pincode	201309	Pre Bid Meeting	NPP KHORA

Pre Bid Meeting Date	MAKANPUR OFFICE NPP KHORA MAKANPUR	Pre Bid Meeting Date	20-Nov-2024 12:30 PM	Place	MAKANPUR
Should Allow NDA Tender	No	Allow Preferential Bidder	No	Bid Opening Place	NPP KHORA MAKANPUR

Critical Dates

Publish Date	05-Nov-2024 10:00 AM	Bid Opening Date	25-Nov-2024 04:00 PM
Document Download / Sale Start Date	05-Nov-2024 10:00 AM	Document Download / Sale End Date	25-Nov-2024 02:00 PM
Clarification Start Date	NA	Clarification End Date	NA
Bid Submission Start Date	05-Nov-2024 10:00 AM	Bid Submission End Date	25-Nov-2024 02:00 PM

Tender Documents

NIT Document	S.No	Document Name	Description	Document Size (in KB)
	1	Tendemotice 1.pdf	NIT	1134.66

Work Item Documents	S.No	Document Type	Document Name	Description	Document Size (in KB)
	1	BOQ	BOQ_1698737.xls	BOQ	238.00

Bid Openers List

S.No	Bid Opener Login Id	Bid Opener Name	Certificate Name
1.	ms7174309@gmail.com	Manoj -	MANOJ
2.	navneetgupta546@gmail.com	Navneet Gupta	Navneet Gupta
3.	soabhishek@gmail.com	Abhishek Kumar	ABHISHEK KUMAR

Tender Properties

Auto Tendering Process allowed	No	Show Technical bid status	Yes
Show Finance bid status	Yes	Show Bid Details in Public Domain stage	Technical Bid Opening
BoQ Comparative Chart model	Normal	BoQ Comparative chart decimal places	3
BoQ Comparative Chart Rank Type	L	Form Based BoQ	No

Tender Inviting Authority

Name	EO
Address	NPP KHORA MAKANPUR

Tender Creator Details

Created By	Navneet Gupta
Designation	JE
Created Date	04-Nov-2024 09:13 PM

कार्यालय: नगर पालिका परिषद खोड़ा-मकनपुर गाजियाबाद।
पत्रांक 651/न0पा0परि0खो0म0गा0/ई-निविदा/2024 दिनांक: 04 नवम्बर, 2024

ई प्रोक्योरमेन्ट/ई-टेण्डरिंग निविदा सूचना

नगर पालिका परिषद खोड़ा-मकनपुर हेतु ग्राम निडौरी, गाजियाबाद में निर्मित सॉलिड वेस्ट मैनेजमेन्ट प्लान्ट के संचालन हेतु ई-निविदा की वेबसाइट www.etender.up.nic.in पर दिये गये नियम व शर्तों के अनुसार निविदायें आमन्त्रित की जाती हैं। निविदा अभिलेख एवं शर्तों वेबसाइट www.etender.up.nic.in पर दिनांक: 05.11.2024 की प्रातः 10:00 बजे से 25.11.2024 के सांय 04:00 बजे तक उपलब्ध रहेंगे। जहां से इन्हें डाउनलोड किया जा सकता है। सभी निविदादाता दिनांक: 25.11.2024 के मध्याह्न: 02:00 बजे तक वेबसाइट www.etender.up.nic.in पर ऑनलाइन अपनी निविदा दर/दरें डाल सकते हैं। टैण्डर एवं उससे सम्बन्धित शर्तें जिले की वेबसाइट www.ghaziabad.nic.in पर भी देखी जा सकती हैं।

E-Tender Reference	Ltr.No:- अधि0अधि0/650/निविदा सूचना/न0पा0परि0खो0म0/2024 दिनांक: 04 नवम्बर 2024
Publish and Time for RFP	05.11.2024 को प्रातः 10:00 बजे
Pre bid Meeting Date and time	20.11.2024 को अपरान्ह 12:30 बजे
Last Date and time for submission of E-Tender	25.11.2024 को मध्याह्न 02:00 बजे
Date and time of Opening Tender	25.11.2024 को अपरान्ह 04:00 बजे
Place of Opening of E-Tender	Office Nagar Palika Parishad Khora-Makanpur, Dist. Ghaziabad
E-Tender Document Processing	As per Tender list.

(नवनील गुप्ता)
अवर अभियन्ता (जल)

(अभिषेक कुमार)
अधिशासी अधिकारी

Mohini Sharma
(मोहिनी शर्मा)
अध्यक्ष

पत्रांक एवं दिनांक तदैव

प्रतिलिपि:-

- 1-प्रभारी अधिकारी स्था0निकाय जनपद-गाजियाबाद को सादर सूचनार्थ प्रेषित।
- 2-उपजिलाधिकारी, महोदय गाजियाबाद को सूचनार्थ प्रेषित।
- 3-लिपिक, नगर पालिका परिषद जनपद-गाजियाबाद को इस आशय से प्रेषित कि वह विज्ञप्ति की प्रति निकाय कार्यालय के नोटिस बोर्ड पर चस्पा कराने का कष्ट करें।
- 4-समाचार पत्रों में प्रकाशन हेतु।
- 5-कार्यालय नोटिस बोर्ड पर चस्पा करने हेतु।


(अभिषेक कुमार)
अधिशासी अधिकारी

NAGAR PALIKA PARISHAD KHORA-MAKANPUR GHAZIABAD

पत्रांक:अधि0अधि0 / 650 / निविदा सूचना / न0पा0परि0खो0म0 / 2024

दिनांक: 04 नवम्बर 2024

Tender Details:	
Name of Work	Setting up of 90 TPD solid waste processing facilities including wet waste processing facility, dry waste processing facility and sanitary landfill for processing Inerts along with O&M of the facility for the duration of 7+4 (subject to review) years (excluding initial 1 year of defect liability period) with Capex financing support for one time.
Bid Issuing Authority	Nagar Palika Parishad KhodaMakanpur
Date of Issue/Publication	5/11/2024
Project Area	90 TPD SWM Plant-----, KhodaMakanpur.
Bid Document Cost	INR11800/- (including 18% GST) on account of Tender Fees will be only in the form of R.T.G.S./N.E.F.T. of a scheduled State Bank Of India, Khora-Makanpur, Ghaziabad, A/C No 38953266829, Ifsc-SBIN0016173 pledged in favor of concerned Executive Officer, Nagar Palika Parishad, Khora-Makanpur, Ghaziabad.
Bid Security (Earnest Money)	The Earnest Money Deposit (EMD) is 22 lakhs. Bid security will be only in the form of F.D.R./ R.T.G.S./N.E.F.T. of a scheduled State Bank Of India, Khora-Makanpur, Ghaziabad, A/C No-38953361836, Ifsc-SBIN0016173 pledged in favor of concerned Executive Officer, Nagar Palika Parishad, Khora-Makanpur, Ghaziabad. No other form of bid security will be accepted.
Performance Guarantee	Submission of PBG through BG/FDR deposit. Performance security may be furnished in the form of an account payee demand draft, fixed deposit receipt from a commercial bank, bank guarantee issued/confirmed from any form the commercial bank of India. There is 5% CAPEX (valid for 1 year of till the time of plant completion+30days) performance guarantee and 5% annual OPEX performance guarantee and shall be deposited in the form of BG/FDR. OPEX performance guarantee shall be valid through annual renewal mode for the entire duration of the contract plus 90 days.
Pre-Bid Meeting Date & Time	20/11/2024 at 12:30 pm In Nagar Palika Parishad Khoda Makanpur.
Due Date of Bid Submission	25/11/2024 02:00 P.M
Time and Date of Technical Bid Opening	25/11/2024 04:00 P.M. at Nagar Palika Parishad Khoda Makanpur
Validity of the Bid	180 days from the bid due date


 (अमिषेक कुमार)
 अधिशासी अधिकारी

Mohini Sharma
 (मोहिनी शर्मा)
 अध्यक्ष

कार्यालय नगर पालिका परिषद खोडा-मकनपुर, गाजियाबाद

पत्रांक-483/न0पा0परि0खो0म0गा0/2024-25

दिनांक-12 सितम्बर 2024


1. Ernst & Young LLP.
2. Nextgen Infoworld Private Limited.
3. Mosaic Advanced Solutions LLP.
4. Aditya Construction.
5. Ecologique Science Technik (India).
6. Ceinsys Tech Ltd.
7. Nangla & Co LLP.
8. Snow Fountain Civil Engineering Vocational Training Institut Samiti.
9. Rodic Consultants Pvt Ltd.
10. M/S Medhaj Techno Concept Private Limited.

विषय-ठोस अपशिष्ट प्रबन्धन (एस0डब्ल्यू0एम0) एवं यूज्ड वॉटर मैनेजमेंट (यू0डब्ल्यू0एम0) में इम्पैनल्ड डी0पी0आर0 हेतु कुटेशन उपलब्ध कराने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक क्षेत्रीय एवं पर्यावरण अध्ययन केन्द्र, लखनऊ (आवासन और शहरी कार्य मंत्रालय, भारत सरकार) के पत्र सं0-URC/760/24/2024-25 Date-25/07/2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा ठोस अपशिष्ट प्रबन्धन (एस0डब्ल्यू0एम0) एवं यूज्ड वॉटर मैनेजमेंट (यू0डब्ल्यू0एम0) में इम्पैनल्ड डी0पी0आर0 कन्सलटैन्सी सर्विसेस हेतु आपको चयनित किया गया है।

अतः आप नगर पालिका परिषद खोडा-मकनपुर गाजियाबाद हेतु (90 TPD) की ठोस अपशिष्ट प्रबन्धन (एस0डब्ल्यू0एम0) एवं यूज्ड वॉटर मैनेजमेंट (यू0डब्ल्यू0एम0) में इम्पैनल्ड डी0पी0आर0 तैयार करने हेतु अपनी-अपनी कुटेशन ई-मेल आईडी-eonppkhora@gmail.com पर दिनांक 13.09.2024 की सांयकाल तक उपलब्ध कराने का कष्ट करें।


अधिशाली अधिकारी
न0पा0परि0 खोडा-मकनपुर
गाजियाबाद।

कार्यालय नगर पालिका परिषद खोडा-मकनपुर, गाजियाबाद

पत्रांक-537/न0पा0परि0खो0म0गा0/2024

दिनांक-28 सितम्बर 2024

सेवा में,

राज्य मिशन निदेशक,
स्वच्छ भारत मिशन नगरीय,
राज्य मिशन निदेशालय,
सेक्टर-7, गोमती नगर विस्तार,
लखनऊ।

विषय:-स्वच्छ भारत मिशन-नगरीय के अन्तर्गत सॉलिड वेस्ट मैनेजमेन्ट प्लान्ट के संचालन हेतु मशीनों को क्रय किये जाने के सम्बन्ध में।

महोदय,

कृपया निदेशालय के पत्र सं0-पी0एम0यू0/1076/429(13)/2024 लखनऊ दिनांक 10 सितम्बर 2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा स्वच्छ भारत मिशन नगरीय के अन्तर्गत सॉलिड वेस्ट मैनेजमेन्ट प्लान्ट के संचालन हेतु सिविल कार्य एवं मशीनों को क्रय करने के लिए डी0पी0आर0 तैयार करने हेतु कन्सलटैन्सी सर्विसेस फर्मों को नामित किया गया है। नामित फर्मों द्वारा डी0पी0आर0 तैयार कराकर निदेशालय को उपलब्ध कराने हेतु निर्देशित किया गया है।

उपरोक्त निर्देश के अनुपालन में नगर पालिका परिषद खोडा-मकनपुर गाजियाबाद की **M/S Aditya Consulting & Engineering Services, Harmu Chowk, Harmu Ranchi, Jharkhand.** द्वारा तैयार की गयी **Solid Waste Management Processing Plant 90 TPD** की डी0पी0आर0 संलग्न कर आपकी सेवा में सादर प्रेषित है।

कृपया प्राप्ति स्वीकार करने का कष्ट करें।

संलग्नक-डी0पी0आर0।

भवदीय

अधिशासी अधिकारी
न0पा0परि0 खोडा-मकनपुर
गाजियाबाद।